

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000034/2019	M/S.CIMMCO LTD. VS M/S.NATIONAL ALUMINIUM CO.LTD.	M/S.DEBARAJ MOHANTY VS	// ()
2	BLAPL/0010271/2019	ARTABANDHU JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	TIHIDI /306 /2019 () //
3	BLAPL/0010272/2019	BHAGABAN PRADHAN VS STATE OF ODISHA	S.K. MOHANTY VS	KODALA /334 /2019 () //
4	BLAPL/0010273/2019	BIBHU@PRATAP SAHU VS STATE OF ODISHA	MANAS CHAND VS	MARSHAGHAI /380 /2016 () //
5	BLAPL/0010274/2019	KANCHAN PATRA VS STATE OF ODISHA	ROHIT MAHATO VS	MOHULDIHA /28 /2019 () //
6	BLAPL/0010275/2019	PRASANTA SAHOO VS STATE OF ODISHA	RAMAKANTA PANDA VS	SAHADEV KHUNTA /145 /2019 () //
7	BLAPL/0010276/2019	JAVED HUSSAIN @ BABU VS STATE OF ODISHA	M/S SABYASACHI MISHRA VS	JATNI P.S. /434 /2019 () //
8	BLAPL/0010277/2019	SAKUNTALA KHILAR VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PURUNABAZAR /67 /2018 () //
9	BLAPL/0010278/2019	MD.ZUMAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /408 /2019 () //
10	BLAPL/0010279/2019	CHIRANJIB MALLIK VS STATE OF ODISHA	APARESH BHOI VS	BALIAPAL /224 /2018 () //
11	BLAPL/0010280/2019	PETA @ BIJAYA KUMAR NAYAK VS STATE OF ODISHA	S.ROUT VS	RAIKIA /72 /2015 () //

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12	BLAPL/0010281/2019	NOOR@SK.NURUDDIN VS STATE OF ODISHA	P.R.CHHATOI VS	KHANDAGIRI P.S. /364 /2019 () //
13	BLAPL/0010282/2019	SURENDRA KHARA VS STATE OF ODISHA	ASIT KU. JENA VS	MALKANGIRI /156 /2019 () //
14	BLAPL/0010283/2019	SURENDRA KHARA VS STATE OF ODISHA	ASIT KU JENA VS	MALKANGIRI /185 /2019 () //
15	BLAPL/0010284/2019	LOKNATH BEHERA @ LOKA VS STATE OF ODISHA	ASIT KU JENA VS	SEMILLIGUDA /100 /2019 () //
16	BLAPL/0010285/2019	KHETRAMOHAN TUDU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	BANGRIPOSI /82 /2019 () //
17	BLAPL/0010286/2019	RAJEEV@RAJEEB SHARMA VS STATE OF ODISHA	SANJIB MOHANTY VS	AINTHAPALI /466 /2019 () //
18	BLAPL/0010287/2019	GANDU SAHU@PARIKSHITA SAHOO VS STATE OF ODISHA	S.K.NAYAK VS	/ /0 () //
19	BLAPL/0010288/2019	SUKANTA PANIGRAHI @ RINKU VS STATE OF ODISHA	GOKHA BEHERA VS	JEYPORE TOWN /292 /2019 () //
20	BLAPL/0010289/2019	MURALI@MURALIDHAR BEHERA VS STATE OF ODISHA	R.ACHARY VS	NUAGAON /103 /2019 () //
21	BLAPL/0010290/2019	SUBASH BARIK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /132 /2019 () //
22	BLAPL/0010291/2019	RAMESH DANG @ HALU DANGA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANAMUNDA /218 /2017 () //
23	BLAPL/0010292/2019	SHANTIRAJ HIAL	MANORANJAN PADHY	SUNABEDA /183 /2018

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010293/2019	KHIROD SAHU	SATYA RANJAN MULIA	JARAPADA /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010294/2019	KALIA @ KALUCHARAN PRADHAN @ KALI CHARI PRADHAN	BIBHUTI PRADHAN MOHAPATRA	BUGUDA /203 /1999
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010295/2019	RAMESH NAIK	UMAKANTA BARIK	BHAWANIPATNA SADAR /267 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010296/2019	RAJENDRA BEHERA	RAJESH KUMAR MAHAPATRA	JARADA /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010297/2019	SUBRAT MATABAR	JUGALA KISHORE PANDA	KALIMELA /181 /2019
		VS	VS	()
		STATE OF ODISHA (HOME DEPTT. )		//
29	BLAPL/0010298/2019	DULAL SENAPATI	APARESH BHOI	/ /0
		VS	VS	()
		REPUBLIC OF INDIA(CBI)		//
30	BLAPL/0010299/2019	BAIKUNTHA SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /147 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010300/2019	NIRA @ NIRANJAN KABAT	DHARMENDRA SETHY	BERHAMPUR /55 /2018
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010301/2019	FIAHYAZ MOHAMMAD @ FAYAZ KHAN @ FAZOLIMUHAMMAD SAHOO	MOHAMMAD SAHOO	BAIDYANATHPUR /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010302/2019	RAJAKISHORE NAYAK	BIBHUTI KESHARI BISWAL	KANPUR /77 /2016
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010303/2019	SURESH KANHAR	SITIKANT MISHRA	PHIRINGIA /65 /2019
		VS	VS	()

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35	BLAPL/0010304/2019	STATE OF ODISHA ESSURAJ HIAL VS	MANORANJAN PADHY VS	// SUNABEDA /183 /2018 ()
36	BLAPL/0010305/2019	STATE OF ODISHA GURU PRASAD CHAMPIA VS	RADHARAMAN DAS NAYAK VS	// PATNA /131 /2019 ()
37	BLAPL/0010306/2019	STATE OF ODISHA HIMANSU NAIK VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /102 /2019 ()
38	BLAPL/0010307/2019	STATE OF ODISHA PRAMILA JENA VS	AMITAV TRIPATHY VS	// ITAMATI /52 /2019 ()
39	BLAPL/0010308/2019	STATE OF ODISHA JITEN MUNDA @ JITU MUNDA VS	PARTHA SARATHI DAS VS	// TURUMUNGA /110 /2018 ()
40	BLAPL/0010309/2019	STATE OF ODISHA AJAY SAMANTA@AJAYA@BAPI VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /216 /2019 ()
41	BLAPL/0010310/2019	STATE OF ODISHA BULU @ GANESH KUMAR NAYAK VS	S.S. RAY 2 VS	// GOLANTHARA (BERHAMPUR) /145 /2019 ()
42	BLAPL/0010311/2019	STATE OF ODISHA SANKAR RAI VS	AJIT KUMAR ROUT VS	// BELPAHAR /146 /2019 ()
43	BLAPL/0010312/2019	STATE OF ODISHA RUPESH BHADRA @ RUPESH KUMAR BHADR VS	RAJA KISHORE NAYAK VS	// DHARMASALA /481 /2019 ()
44	BLAPL/0010313/2019	STATE OF ODISHA MUNA NAIK VS	AMITAV TRIPATHY VS	// ODAGAON /155 /2019 ()
45	BLAPL/0010314/2019	STATE OF ODISHA SANJIT NAIK VS STATE OF ODISHA	SANJEEV UDGATA VS	// PANDAPADA /69 /2019 () //

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46	BLAPL/0010315/2019	KALIA @ DIBYAJYOTI DEBATA VS STATE OF ODISHA	S.S.CHHUALSINGH VS	INDUASTRIAL,NISA /224 /2019 () //
47	BLAPL/0010316/2019	THESA KALIA @ KESHABA KUNDA VS STATE OF ODISHA	B.SAHOO VS	DIGAPAHANDI /159 /2017 () //
48	BLAPL/0010317/2019	PRATAP PRASAD VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SPL.TASK FORCE /16 /2019 () //
49	BLAPL/0010318/2019	HIMANSU NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /26 /2019 () //
50	BLAPL/0010319/2019	BASANTA KUMAR PATRA VS STATE OF ODISHA	A.PATTANAİK VS	ITAMATI /45 /2019 () //
51	BLAPL/0010320/2019	ABAKASH SETHI VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	KANKADAHAD /29 /2019 () //
52	BLAPL/0010321/2019	BHAKTA NAYAK@BHAKTA NAIK VS STATE OF ODISHA	M/S.UMAKANTA BARIK VS	BOIPARIGUDA /113 /2019 () //
53	BLAPL/0010322/2019	KALIA @ KALUCHARAN PRADHAN @ KALI CHANDRAN MOHAPATRA VS STATE OF ODISHA	BIBHU PRADHAN VS	BUGUDA /204 /1999 () //
54	BLAPL/0010323/2019	TIKI @ SK.ANWAR VS STATE OF ODISHA	AJIT KUMAR ROUT VS	RANPUR /38 /2018 () //
55	CMAPL/0000806/2019	NIMAI HARICHANDAN VS STATE OF ODISHA	PRADEEP KU.DAS(1) VS	// () //
56	CMAPL/0000807/2019	PRIYASI NAYAK VS SUBASINI SAHU	ADV. VS	// () //
57	CMAPL/0000808/2019	SRIKANTA MISHRA	ADV.	//

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		VS	VS	()
58	CMAPL/0000809/2019	PUSHPALATA DEBI@MISHRA		//
		HRUSIKESHA SAHOO	ADV.	//
		VS	VS	()
59	CMP/0001340/2019	PITABAS SAHOO		//
		DHARANIDHAR BEHERA	DAYANIDHI MOHANTY	//
		VS	VS	()
60	CMP/0001341/2019	STATE OF ORISSA		//
		SANTOSH KUMAR SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	()
61	CMP/0001342/2019	SUBASH CHANDRA SAHOO		//
		HRUSIKESH SAHU	DAITARI PRADHAN	//
		VS	VS	()
62	CMP/0001343/2019	NRUSINGHA CHARAN SAHU		//
		NIRANJAN NAYAK	AMIT PRASAD BOSE	//
		VS	VS	ADDL.DIST.JUDGE,KEONJHAR(Kendujhar)
63	CMP/0001344/2019	RAKIMA KHATUN		Fao/0000007/2015
		KHITI @ KHATI SWAIN	DEBAJYOTI CHATTERJEE	//
		VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
64	CMP/0001345/2019	HEMALATA PADHY		EC/0000007/2019
		HAREKRUSHNA MOHANTY	MANOJ KUMAR PANDA	//
		VS	VS	()
65	CMP/0001346/2019	RAJ KRISHNA MOHANTY		//
		KUNI MISHRA	L.MISHRA	//
		VS	VS	()
66	CMP/0001347/2019	HARAPRIYA MISHRA		//
		ASHOK KUMAR PADHY	PRAFULLA KUMAR RATH	//
		VS	VS	()
67	CMP/0001348/2019	PRAMITA MAHAPATRO		//
		HIMANSU SEKHAR TRIPATHI @ TRIPATHY	DHANANJAYA MUND	//
		VS	VS	()
68	CMP/0001349/2019	SARASWATI TRIPATHY		//
		DIBYENDU KUMAR GIRI	A.B.PARIDA	//
		VS	VS	()

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69	CMP/0001350/2019	SUVENDU KUMAR GIRI DURGA RANI DANDAPAT VS ALOK KUMAR DANDAPAT	AJODHYA RANJAN DASH VS	// // 0 //
70	CONTC/0002258/2019	REBATI MOHANTY VS KRUTIBAS BARIK	ADV VS	// 0 //
71	CONTC/0002259/2019	TAPAN K.SARANGI VS NIKUNJA BEHARI DHAL	HARA PRASAD RATH VS	// 0 //
72	CONTC/0002260/2019	BASANTA KUMAR SAHOO VS SASWAT MISHRA	PURUSOTTAM CHULI VS	// 0 //
73	CONTC/0002261/2019	AJAYA KUMAR PANDA VS G.MATHI VATHANAN	ADV VS	// 0 //
74	CONTC/0002262/2019	BASANTA KU.PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
75	CONTC/0002263/2019	MAHIPATLAL PATEL VS BENUDHAR LENKA	BIBHUTI BHUSAN MISHRA2 VS	// 0 //
76	CONTC/0002264/2019	DR.RAJENDRA PRASAD DASH VS G. MATHIVATHANAN	PRANAB KUMAR GHOSE VS	// 0 //
77	CONTC/0002265/2019	RATNAKAR GIRI VS DIRECTOR,ELEMENTARY EDUCATION	SASWATI MOHAPATRA VS	// 0 //
78	CONTC/0002266/2019	SUSANTA KUMAR MOHANTY VS SUSAMARANI DEVI	adv VS	// 0 //
79	CONTC/0002267/2019	TILOTTAMA SIAL VS RABINARAYAN SAHU	ADV VS	// 0 //

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80	CONTC/0002268/2019	NIKHIL CHANDRA PAIRA VS CHITRA ARUMUGAM	ADV VS	// 0 //
81	CONTC/0002269/2019	SATYANANDA JENA VS CHITRA ARUMUGAM	ADV VS	// 0 //
82	CONTC/0002270/2019	PRASANT KUMAR DASH VS CHITRA ARUMUGAM	ADV VS	// 0 //
83	CONTC/0002271/2019	SAMITA GHOSH VS CHITRA ARUMUGAM	ADV VS	// 0 //
84	CONTC/0002272/2019	RUSHIBAR MAJHI VS CHITRA ARUMUGAM	ADV VS	// 0 //
85	CONTC/0002273/2019	BAISHNABA NAIK VS CHITRA ARUMUGAM	ADV VS	// 0 //
86	CONTC/0002274/2019	NARAYAN NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //
87	CONTC/0002275/2019	UMESH CHANDRA SAHOO VS CHITRA ARUMUGAM	ADV VS	// 0 //
88	CONTC/0002276/2019	NURABATI SAHU VS CHITRA ARUMUGAM	ADV VS	// 0 //
89	CONTC/0002277/2019	HARAPRASAD SWAIN VS CHITRA ARUMUGAM	ADV VS	// 0 //
90	CONTC/0002278/2019	SALIL RANJAN SIKDAR VS CHITRA ARUMUGAM	adv VS	// 0 //
91	CONTC/0002279/2019	TILAKAR SAHOO	ADV	//



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		VS	VS	0
		CHITRA ARUMUGAM		//
92	CONTC/0002280/2019	SUSANTA KUMAR SARAF	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
93	CONTC/0002281/2019	MAHESWAR PRADHAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
94	CONTC/0002282/2019	JAGABANDHU BISWAL	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
95	CONTC/0002283/2019	GOKUL CHANDRA MOHANTY	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
96	CONTC/0002284/2019	RASHMITA DAS	ADV.	//
		VS	VS	0
		PUSPARANI SANDILI		//
97	CONTC/0002285/2019	BANABIHARI ROUT	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
98	CONTC/0002286/2019	SEPHALI DAS	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
99	CONTC/0002287/2019	SHAHAZ BANO	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
100	CONTC/0002288/2019	SWARNALATA SARANGI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
101	CONTC/0002289/2019	NIMAIN CHARAN GRAHACHARYA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
102	CONTC/0002290/2019	BHARATI NANDA	ADV	//
		VS	VS	0

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		CHITRA ARUMUGAM		//
103	CONTC/0002291/2019	TRINATH NAYAK	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
104	CONTC/0002292/2019	PRAMOD KUMAR MUDULI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
105	CONTC/0002293/2019	KASHINATH SAMAL	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
106	CONTC/0002294/2019	RAMAKRUSHNA MOHAPATRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
107	CONTC/0002295/2019	DASHARATHI BEHERA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
108	CONTC/0002296/2019	SABNAM ARA BEGUM	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
109	CONTC/0002297/2019	SARMISTHA MOHAPATRA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
110	CONTC/0002298/2019	RABINDRA KUMAR BEHERA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
111	CONTC/0002299/2019	NIRANJAN DALAI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
112	CONTC/0002300/2019	ABHIMANYU JENA	ADV.	//
		VS	VS	0
		CHITRA ARUMUGAM		//
113	CONTC/0002301/2019	ANJAN KUMAR GAJENDRA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//

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114	CONTC/0002302/2019	GANGADHAR SAHOO VS CHITRA ARUMUGAM	ADV. VS	// 0 //
115	CONTC/0002303/2019	SAROJINI MOHANTY VS CHITRA ARUMUGAM	ADV VS	// 0 //
116	CONTC/0002304/2019	PRADIPTA KUMAR SWAIN VS CHITRA ARUMUGAM	ADV VS	// 0 //
117	CONTC/0002305/2019	DHANESWAR PARIDA VS CHITRA ARUMUGAM	ADV. VS	// 0 //
118	CONTC/0002306/2019	SANTOSH KUMAR DORA VS CHITRA ARUMUGAM	ADV VS	// 0 //
119	CONTC/0002307/2019	GAJENDRANATH JENA VS CHITRA ARUMUGAM	ADV VS	// 0 //
120	CONTC/0002308/2019	RATNAKAR NAYAK VS CHITRA ARUMUGAM	ADV. VS	// 0 //
121	CONTC/0002309/2019	PARAMESWAR MAHAPATRA VS CHITRA ARUMUGAM	ADV VS	// 0 //
122	CONTC/0002310/2019	NEHERU BAGARTY VS CHITRA ARUMUGAM	ADV. VS	// 0 //
123	CONTC/0002311/2019	PADMARAM SA VS CHITRA ARUMUGAM	ADV VS	// 0 //
124	CONTC/0002312/2019	BADAL KUMAR NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //
125	CONTC/0002313/2019	JAMINIKANTA SHAW	ADV	//

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		VS	VS	()
126	CONTC/0002314/2019	CHITRA ARUMUGAM KRUPASINDHU NAYAK	ADV.	//
		VS	VS	()
127	CONTC/0002315/2019	CHITRA ARUMUGAM RANJITA MANI SAHU	ADV	//
		VS	VS	()
128	CONTC/0002316/2019	CHITRA ARUMUGAM TAPAN KUMAR MANDAL	ADV.	//
		VS	VS	()
129	CONTC/0002317/2019	CHITRA ARUMUGAM SMT. DIPTIREKHA PRADHAN	ADV	//
		VS	VS	()
130	CONTC/0002318/2019	D.BRUNDA SUSILA TIWARI	BISWAJIT PASAYAT	//
		VS	VS	()
131	CRLA/0000877/2019	BISWAJIT MOHANTY NACHIKETAN PRADHAN@BUBU	SOURA CHANDRA MOHAPATRA	NARASINGHPUR /101 /2019
		VS	VS	()
132	CRLA/0000878/2019	STATE OF ODISHA PADMAN BAGH	SANGRAMJIT PANDA	TIKIRI /67 /2014
		VS	VS	()
133	CRLA/0000879/2019	STATE OF ODISHA BIRABAR @ BIRABARA LENKA	RAMANI KANTA PATTANAIAK	//
		VS	VS	/ /0
134	CRLA/0000880/2019	STATE OF ODISHA UGRASEN BAGH@SUNIL	SANGRAMJIT PANDA	TIKIRI /67 /2014
		VS	VS	()
135	CRLA/0000881/2019	STATE OF ODISHA CHANDAN@DEBASISH DAS	U.C.MISHRA	BHADRAK RURAL /600 /2018
		VS	VS	()
136	CRLMA/0000401/2019	STATE OF ODISHA PRAVAS KUMAR NAYAK	ASIT KUMAR CHAUDHURY	CHAULIAGANJA /333 /2019
		VS	VS	()

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137	CRLMA/0000402/2019	STATE OF ODISHA TITOLA @ NAMARATNA KANHAR VS	ADV. VS	// / /0 ()
138	CRLMA/0000403/2019	STATE OF ODISHA RAMESH BHOI VS	SURYA NARAYAN MISHRA VS	// / /0 ()
139	CRLMC/0003284/2019	STATE OF ORISSA RAGHUNATH MOHANTY VS	M/S.MANORANJAN MISHRA VS	// / /0 ()
140	CRLMC/0003285/2019	KEDARNATH CHHUALSINGH KRUSHNA RAM HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /12 /2014 ()
141	CRLMC/0003286/2019	STATE OF ODISHA TAPAN MANDAL VS	MANAS CHAND VS	// MARINE PS AT JAMBO /48 /2018 ()
142	CRLMC/0003287/2019	STATE OF ODISHA SATYABRATA OTTA VS	PARTHA SARATHI NAYAK VS	// / /0 ()
143	CRLMC/0003288/2019	STATE OF ODISHA KSHIROD KUMAR SATPATHY VS	ARIJEET MISHRA VS	// / /0 ()
144	CRLMC/0003289/2019	HAREKRUSHNA BAL KSHIROD KUMAR SATPATHY VS	ARIJEET MISHRA VS	// / /0 ()
145	CRLMC/0003290/2019	HAREKRUSHNA BAL BINA@BINOD MALLIK VS	ASIT KUMAR JENA VS	// BALICHANDRAPUR /202 /2017 ()
146	CRLMC/0003291/2019	STATE OF ODISHA SANJIB PUJARI@SANJIB KUMAR PUJARI VS	SACHIDANANDA PADHEE VS	// BHEDEN /15 /1999 ()
147	CRLMC/0003292/2019	STATE OF ODISHA GHUGUNI SAHOO@GUGUNI SAHOO VS	RAJENDRA NARAYAN SAHOO VS	// ERASAMA /68 /2014 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMC/0003293/2019	GUPTO HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
149	CRLMC/0003294/2019	AMIT NAIK VS STATE OF ODISHA	S.P.DASH VS	BARBIL /224 /2013 () //
150	CRLMC/0003295/2019	HAREKRUSHNA SENAPTI VS STATE OF ODISHA	J.K.KHUNTIA VS	BHANDARIPOKHARI /139 /2019 () //
151	CRLMC/0003296/2019	MATI@MATI MOHAN MAJHI VS STATE OF ODISHA	M/S.BHARAT JALLI VS	PURIGHAT /25 /2019 () //
152	CRLMC/0003297/2019	GOBARDHAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
153	CRLMC/0003298/2019	PRAVAKAR GURU VS STATE OF ODISHA	M/S.P.K.MAHARAJ VS	RANPUR /119 /2017 () //
154	CRLMC/0003299/2019	MERUA NAYAK VS STATE OF ODISHA	P.K.MAHARAJ VS	RANPUR /120 /2017 () //
155	CRLMC/0003300/2019	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	CHHITA RANJAN DASH VS	/ /0 () //
156	CRLMC/0003301/2019	SANKAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /20 /2017 () //
157	CRLMC/0003302/2019	SANJEEB KUMAR DEHURI VS STATE OF ODISHA	ASHOK SAHOO VS	/ /0 () //
158	CRLMC/0003303/2019	PRAVASH CH.MISHRA VS TUSARKANTA PARIDA	SANGITA MOHANTY VS	/ /0 () //
159	CRLMC/0003304/2019	SK.@SEK CHAND BABU	M.A.ALI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0003305/2019	THE GENERAL MANAGER(T)	H.K.MOHANTY	/ /0
		VS	VS	()
		THE LABOUR ENFORCEMENT OFFICER		//
161	CRLMC/0003306/2019	SATYANANDA PRADHAN	MOHINDRA KUMAR MOHAPATRO	THAKURGARH /50 /2011
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0003307/2019	PRAKASH KUMAR MOHANTY@PRAKASH CH	MOHANTY	NIMAPADA /47 /2018
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMC/0003308/2019	SAPAN KUMAR MANDAL	AMIT PRASAD BOSE	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMC/0003309/2019	BANCHHANIDHI BEHERA@BANCHHANI BEHERA	SRIBHANJADEO	RAMBHA (KHALLIKOTE) /199 /2014
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001650/2019	M/S.SASU BAHU SALT FACTORY	UMESH CHANDRA PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001651/2019	JYOTIRMAYEE BEHERA	BIJAYANANDA DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001652/2019	RASHMITA DAS	SANJIB MOHANTY	/ /0
		VS	VS	()
		STATE OF ORISSA		//
168	CRLMP/0001653/2019	RATNAKAR SAMANTASINGHAR	S.P.BARIK	/ /0
		VS	VS	()
		STATE OF ORISSA		//
169	CRLMP/0001654/2019	NIBAS BISWAL	R.K.SAMANTASINGHAR	/ /0
		VS	VS	()
		STATE OF ORISSA		//
170	CRLMP/0001655/2019	SUDHIR KUMAR SAHOO	AMITAV TRIPATHY	/ /0
		VS	VS	()

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171	CRLMP/0001656/2019	STATE OF ORISSA RATNAPRAVA PRADHAN VS	VS	// / /0 ()
172	CRLMP/0001657/2019	STATE OF ODISHA UTTARA MALIK VS	SAMARENDRA MOHANTY VS	// / /0 ()
173	CRLMP/0001658/2019	STATE OF ODISHA ABHISEK RANA VS	BIKASH RANJAN PATTNAIK VS	// / /0 ()
174	CRLMP/0001659/2019	STATE OF ORISSA SASMITA PATAJOSHI VS	A.PATTANAIAK VS	// / /0 ()
175	CRLMP/0001660/2019	STATE OF ORISSA LAXMAN PRADHAN VS	H.N.MOHAPATRA VS	// / /0 ()
176	CRLREV/0000804/2019	STATE OF ORISSA SOMANATH GOUDA VS	ARUN KUMAR ACHARYA VS	// MAHILA (BERHAMPUR) /47 /2016 ASST.SESIONS JUDGE,GANJAM AT BERHAMPUR(Ganjam)
177	CRLREV/0000805/2019	STATE OF ODISHA GAYA KUMAR SENAPATI VS	M/S.MANOJ KUMAR PATI VS	ST/0000231/2018 KORAPUT VIGILANCE /11 /2018 ()
178	FAO/0000946/2019	STATE OF ODISHA(VIG.) M/S.ORIENTAL INSURANCE CO. LTD. VS	SOMNATH ROY VS	// / /0 ()
179	LAA/0000090/2019	SANTOSH KU.DAS DY.CHIEF ENGINEER,KHORDHA ROAD BOLAN VS	SRIKANTH MURTHY VS	// / /0 ()
180	LAA/0000091/2019	PAICHHA MUDULI DY.CHIEF ENGINEER,KHORDHA ROAD BOLAN VS	SRIKANTH MURTHY VS	// / /0 ()
181	MACA/0000877/2019	SURATH MAHARATH UPENDRA KANDI VS DEVARAJ BEHERA	PRADEEP KUMAR MISHRA VS	// / /0 ()



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182	MACA/0000878/2019	SK. MOTIUR RAHAMAN VS SURATH SETHI	PRADEEP KUMAR MISHRA VS	// 0 //
183	MACA/0000879/2019	THAKUR SAMAD VS PRASANNA KU.ROUT	PRADEEP KUMAR MISHRA VS	// 0 //
184	MACA/0000880/2019	M/S.IFFCO TOKIO G.I.CO.LTD. VS LILI PRADHAN	ANUPAM DASH VS	// 0 //
185	MACA/0000881/2019	GOVERNMENT OF ODISHA VS RAJALAXMI DHIR	ADDL.STANDING COUNSEL VS	// 0 //
186	MATA/0000159/2019	SAGARIKA DAS VS ACHYUTA KU.DAS	AMULYA RATNA PANDA VS	// 0 //
187	RPFAM/0000286/2019	PRAHALLAD DAS VS SITA DAS	M/S.MISS ANIMA KUMARI DEI VS	// 0 //
188	RPFAM/0000287/2019	SARASWATI DEI@BEHERA VS ABHIRAM BEHERA	TAPASWINI SINHA VS	// 0 //
189	RPFAM/0000288/2019	RAJA@RAJ KISHORE SAHOO VS REENA SAHOO	DEBENDRA NARAYAN PATTNAIK VS	// 0 //
190	RPFAM/0000289/2019	RANJIT KU.BINDHANI VS DIPIKA MOHARANA	BIJAYA KU.MISHRA VS	// 0 //
191	RPFAM/0000290/2019	SUBUDHI BEHERA VS NARMADA BEHERA	ASHOK DAS VS	// 0 //
192	RSA/0000350/2019	RAMILA OJHA VS BASANTA KU.SAHOO	MANMOHAN SAHU VS	// 0 //
193	RSA/0000351/2019	CHAGULU SINGH	DIGAMBARA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	RVWPET/0000413/2019	AKHAY KUMARI PANDEY	SURYA NARAYAN SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	RVWPET/0000414/2019	COMMISSIONER OF SALES TAX, ODISHA	S.C.(COMMERCIAL TAXES)	//
		VS	VS	0
		M/S.G.M. IRON and STEEL COMPANY LTD.		//
196	RVWPET/0000415/2019	COMMISSIONER OF SALES TAX, ODISHA	S.C.(COMMERCIAL TAXES)	//
		VS	VS	0
		G.M.IRON and STEEL COMPANY LTD.		//
197	RVWPET/0000416/2019	COMMISSIONER OF SALES TAX, ODISHA	S.C.(COMMERCIAL TAXES)	//
		VS	VS	0
		G.M.IRON and STEEL COMPANY LTD.		//
198	STREV/0000106/2019	M/S.BAL KISHORE PRASAD JAISWAL	DAMODAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
199	TRP(C)/0000399/2019	JHUNIA BEHERA	SURESH KUMAR JENA	//
		VS	VS	0
		SURESH BEHERA		//
200	TRP(C)/0000400/2019	SHAINE BEGUM	MD.RIAZ	//
		VS	VS	0
		SAYED SIRAJ AHAMED		//
201	TRP(C)/0000401/2019	ANJANARANI MISHRA	AKSHAYA KUMAR MISHRA	//
		VS	VS	0
		TAPAN KU.DASH		//
202	TRP(C)/0000402/2019	MINATI SAHU	SHASHI BHUSAN JENA	//
		VS	VS	0
		GUNASAGAR@TUKU SAHU		//
203	TRP(C)/0000403/2019	BIRENDRA DIGAL	DEEPALI MOHAPATRA	//
		VS	VS	0
		GITANJALI NAYAK@DIGAL		//
204	WA/0000612/2019	STATE ORISSA	A.G.A.	//
		VS	VS	0

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205	WA/0000613/2019	ODISHA MINING WORKERS FEDERATION STATE OF ORISSA VS DURGA CHARAN DAS	A.G.A. VS	// // 0 //
206	WA/0000614/2019	CENTRAL UNIVERSITY OF ORISSA VS SUSHANT KUMAR	BUDHADEV ROUSTRAY VS	// 0 //
207	WP(C)/0023934/2019	JAYA SAHU VS STATE OF ODISHA	m/s.UMESH CHANDRA MOHANTY VS	// 0 //
208	WP(C)/0023935/2019	JUDHISTIRA SAHU VS STATE OF ODISHA	M/S.UMESH CHANDRA MOHANTY VS	// 0 //
209	WP(C)/0023936/2019	MANGULU SAHU VS STATE OF ODISHA	M/S.UMESH CHANDRA MOHANTY VS	// 0 //
210	WP(C)/0023937/2019	COLLEGE OF BUSINESS MANAGEMENT VS STATE OF ODISHA	M/S.SOUMYA MISHRA VS	// 0 //
211	WP(C)/0023938/2019	JAGANNATH SAHU VS STATE OF ODISHA	M/S.BIJAYA KU.PARIDA(2) VS	// 0 //
212	WP(C)/0023939/2019	GOPAL KRUSHNA PRADHAN VS STATE OF ODISHA	M/S.BIJAYA KU.PARIDA(2) VS	// 0 //
213	WP(C)/0023940/2019	SURENDRA MUKHI VS STATE OF ODISHA	M/S.BIJAYA KU.PARIDA(2) VS	// 0 //
214	WP(C)/0023941/2019	KARUNAKAR BHOI VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	M/S.LALATENDU SAMAL VS	// 0 //
215	WP(C)/0023942/2019	SAKUNTALA SAHU VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	// 0 //

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216	WP(C)/0023943/2019	RABIN PATTANAYAK VS STATE OF ODISHA	M/S. RAMA KRISHNA BISOI VS	// 0 //
217	WP(C)/0023944/2019	PRAFULLA CHANDRA MISHRA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
218	WP(C)/0023945/2019	SASHIMANI SETHI VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
219	WP(C)/0023946/2019	NIRANJAN DAS VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
220	WP(C)/0023947/2019	MAHENDRANATH GIRI VS STATE OF ODISHA	M/S.RABINARAYAN NAYAK VS	// 0 //
221	WP(C)/0023948/2019	CHITTARA JAN MALLIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
222	WP(C)/0023949/2019	TRILOCHAN DASH VS ODISHA ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CTC.	M/S.ALOK KU.MOHAPATRA VS	// 0 //
223	WP(C)/0023950/2019	BISWAMBHAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
224	WP(C)/0023951/2019	AMAR NATH PATRA VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
225	WP(C)/0023952/2019	KARNA CHANDRA BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
226	WP(C)/0023953/2019	PRANABANDHU BARIK VS STATE OF ODISHA	M/S.SANGRAM JENA VS	// 0 //
227	WP(C)/0023954/2019	HEMANTA KUMAR NAYAK	SIDHARTHA SWAIN	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0023955/2019	LAXMIDHAR MISHRA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0023956/2019	JAYANT KU.JENA	M/S.GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0023957/2019	NIMANSU SHEKHAR ROUT	M/S.SATYAJIT MOHAPATRA(2)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0023958/2019	DURGA PRASAD PANDA	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0023959/2019	NARAYAN RAUTARA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0023960/2019	JAYANTA KUMAR MOHANTY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0023961/2019	BANSIDHAR DASH	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0023962/2019	RAMA CHANDRA PRADHAN	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0023963/2019	TAPAN KUMAR DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0023964/2019	HARSAMANI SENAPATI	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0023965/2019	RANGALATA MOHAPATRA	SIDHARTHA SWAIN	//
		VS	VS	0

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239	WP(C)/0023966/2019	STATE OF ODISHA SABITA NANDA VS	SIDHARTHA SWAIN VS	// // 0
240	WP(C)/0023967/2019	STATE OF ODISHA SOMANATHA SAHOO VS	M/S.ANIL KUMAR DAS VS	// // 0
241	WP(C)/0023968/2019	STATE OF ODISHA ASHOK KUMAR SWAIN VS	SIDHARTHA SWAIN VS	// // 0
242	WP(C)/0023969/2019	STATE OF ODISHA KAILASH CHANDRA ROUT VS	SIDHARTHA SWAIN VS	// // 0
243	WP(C)/0023970/2019	STATE OF ODISHA KHAGESWAR NAYAK VS	SIDHARTHA SWAIN VS	// // 0
244	WP(C)/0023971/2019	STATE OF ODISHA MANOJ KUMAR MALLICK VS	SIDHARTHA SWAIN VS	// // 0
245	WP(C)/0023972/2019	STATE OF ODISHA TULASI MALL VS	SIDHARTHA SWAIN VS	// // 0
246	WP(C)/0023973/2019	STATE OF ODISHA KALPANA MISHRA VS	SIDHARTHA SWAIN VS	// // 0
247	WP(C)/0023974/2019	STATE OF ODISHA SMRUTIREKHA DORA VS	SIDHARTHA SWAIN VS	// // 0
248	WP(C)/0023975/2019	STATE OF ODISHA BHIKARI BEHERA VS	JITENDRA KUMAR DIGAL VS	// // 0
249	WP(C)/0023976/2019	STATE OF ODISHA ANIMA MANJARI MISHRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// // 0 //

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250	WP(C)/0023977/2019	SANTOSH KU.NAYAK VS STATE OF ODISHA	M/S.JITENDRA KU.DIGAL VS	// 0 //
251	WP(C)/0023978/2019	BIRENDRA KU.PARIDA VS STATE OF ORISSA	M/S.SUKANTA KU.DALAI VS	// 0 //
252	WP(C)/0023979/2019	MANULAL CHANDRAKAR VS STATE OF ORISSA	M/S.SUKANTA KU.DALAI VS	// 0 //
253	WP(C)/0023980/2019	BIRANCHI NARAYAN SETHI VS STATE OF ORISSA	M/S.SUKANTA KU.DALAI VS	// 0 //
254	WP(C)/0023981/2019	RAMESH CHANDRA PARADHAN VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
255	WP(C)/0023982/2019	HRUDANANDA SAHOO VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
256	WP(C)/0023983/2019	ORIPLAST LTD. VS UNION OF INDIA	M/S.SARADA P.SARANGI VS	// 0 //
257	WP(C)/0023984/2019	MANOJ KUMAR DAS VS STATE OF ORISSA	M/S.S.K.ROUTRAY VS	// 0 //
258	WP(C)/0023985/2019	NIRANJAN KUMAR PANDA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
259	WP(C)/0023986/2019	HIRAK KUMAR PARIDA VS UNION OF INDIA	M/S.SUPRIYA PATRA VS	// 0 //
260	WP(C)/0023987/2019	RAJIB LOCHAN CHAKRA VS STATE OF ORISSA	M/S.MAHENDRA KUMAR DAS VS	// 0 //
261	WP(C)/0023988/2019	JAGANNATH BASTIA	M/S.AKHAYA BISWAL	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0023989/2019	NARAYAN GARADIA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0023990/2019	CHANDRAKANTA PANDA	M/S. K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0023991/2019	MD.ALI AKRAM KHAN	M/S.BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0023992/2019	ARTATRANA BISWAL	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0023993/2019	AMBIKA TRIPATHY	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0023994/2019	MALAYA KUMAR JENA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0023995/2019	DILLIP KUMAR NAIK	M/S. K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0023996/2019	PURNA CHANDRA RATH	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0023997/2019	GANGADHAR MALLICK	M/S. SUMANTA KUMAR NAYAK	//
		VS	VS	0
		PRINCIPAL SECRETARY HOME DEPARTMENT		//
271	WP(C)/0023998/2019	GOBARDHAN NAYAK	M/S.GOBARDHAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0023999/2019	B.RAMESH	M/S.ARUN KUMAR PATRA	//
		VS	VS	0



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273	WP(C)/0024000/2019	STATE OF ORISSA SATYASHRI MOHAPATRA VS	M/S.RUDRA NARAYAN PARIJA VS	// // 0
274	WP(C)/0024001/2019	STATE OF ODISHA ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
275	WP(C)/0024002/2019	THE ADMINISTRATOR, SRI JAGANNATH TEMPLE ADMINISTRATION ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
276	WP(C)/0024003/2019	STATE OF ODISHA ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
277	WP(C)/0024004/2019	THE COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
278	WP(C)/0024005/2019	STATE OF ODISHA ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
279	WP(C)/0024006/2019	STATE OF ODISHA ODISHA GRAMYA BANK, SWARGADWAR BRANCH	M/S. CHAUROVINDA MOHANTY VS	// // 0
280	WP(C)/0024007/2019	STATE OF ODISHA AMREEN BANU VS	M/S. PRABODHA CH. NAYAK VS	// // 0
281	WP(C)/0024008/2019	STATE OF ODISHA HARISH CHANDRA PATRA VS	M/S. BIKRAM CHANDRA GHADGI VS	// // 0
282	WP(C)/0024009/2019	STATE OF ODISHA M/S. RITUPARNA CONSTRUCTION VS	M/S. PRABODHA CH. NAYAK VS	// // 0
283	WP(C)/0024010/2019	STATE OF ODISHA ARUPA NANDA SAHOO VS	M/S. PRASANNA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0024011/2019	SARAT KUMAR SAHOO VS STATE OF ODISHA	M/S.SARBESWAR PRUSTY VS	// 0 //
285	WP(C)/0024012/2019	SRIKANTA KUMAR PRADHAN VS DEBENDRA KUMAR JENA	M/S.DEBASIS TRIPATHY VS	// 0 //
286	WP(C)/0024013/2019	RAJABALLAV KAR VS STATE OF ODISHA	M/S.PRADEEP KUMAR MAHAPATRA VS	// 0 //
287	WP(C)/0024014/2019	PARIMAL SAMAL VS STATE OF ODISHA	M/S.PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	WP(C)/0024015/2019	BISWA RANJAN BISOYI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
289	WP(C)/0024016/2019	BULU DALAI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
290	WP(C)/0024017/2019	KANAILAL PATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //
291	WP(C)/0024018/2019	RABINDRANATH SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
292	WP(C)/0024019/2019	KAILASHPATI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	WP(C)/0024020/2019	ROHITA SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
294	WP(C)/0024021/2019	BADAKULU SARA PATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
295	WP(C)/0024022/2019	UMA CHARAN PRADHAN	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024023/2019	RANJAN KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024024/2019	SAROJ MOHAN PANDA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0024025/2019	BABULAL SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024026/2019	CHANDRA SEKHAR RATHA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024027/2019	JAGNYA NARAYAN PADHY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024028/2019	BHAGABAN MOHANTY	M/S.PRAVAKAR BEHERA	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, DHENKANAL		//
302	WP(C)/0024029/2019	BELA JENA	M/S.PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024030/2019	APURBA KUMAR DHAR	M/S.KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE EXECUTIVE ENGINEER,SAMBALPUR		//
304	WP(C)/0024031/2019	BINOD BIHARI MOHANTA	M/S.BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024032/2019	M/S. GEET BASA, A PROPRIETORSHIP CONCERN	M/S.KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		THE CT AND GST OFFICER		//
306	WP(C)/0024033/2019	KEDARNATH KATHAR	M/S.A.K.SAHOO	//
		VS	VS	0

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307	WP(C)/0024034/2019	STATE OF ORISSA M/S.TRL KROSAKI REFRACTORIES LTD. VS	M/S.SANDIPANI MISRA VS	// // 0
308	WP(C)/0024035/2019	STATE OF ODISHA SASMITA BEHERA VS	M/S.NITISH KU.MISHRA VS	// // 0
309	WP(C)/0024036/2019	COLLECTOR AND DM, BALASORE MOHIPATLAL PATEL VS	M/S.BIBHUTI BHUSAN MISHRA-2 VS	// // 0
310	WP(C)/0024037/2019	STATE OF ODISHA SAMBHUNATH SAHOO VS	M/S.I.A.ACHARYA VS	// // 0
311	WP(C)/0024038/2019	STATE OF ODISHA GAYADHAR NAYAK VS	M/S.MANOJ KU.MOHANTY VS	// // 0
312	WP(C)/0024039/2019	STATE OF ORISSA UNION OF INDIA VS	M/S.GYANALOKA MOHANTY, CGC,OHC VS	// // 0
313	WP(C)/0024040/2019	SANJUKTA DAS MITA ROUTRAI VS	M/S.P.C.MISHRA VS	// // 0
314	WP(C)/0024041/2019	STATE OF ORISSA RATNAKAR PATTNAIK VS	M/S.BISWABIHAR MOHANTY VS	// // 0
315	WP(C)/0024042/2019	STATE OF ORISSA SRIDHAR SAMAL VS	M/S.OMKAR DEVDAS VS	// // 0
316	WP(C)/0024043/2019	STATE OF ODISHA GAKULA GADANAYAK VS	M/S.OMKAR DEVDAS VS	// // 0
317	WP(C)/0024044/2019	STATE OF ODISHA NAGEN BHOI VS DIRECTOR GENERAL OF POLICE,ORISSA	M/S.BISWABIHARI MOHANTY VS	// // 0 //

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318	WP(C)/0024045/2019	SARADA PRASAD TARAI VS	M/S.AMIT PRASAD BOSE VS	// 0
319	WP(C)/0024046/2019	CHANDRAKANTA NAYAK BHUBANESWAR MUNICIPAL CORPORATION	M/S.BIDESH RANJAN BEHERA, S.SULTANA, N.A.KULRAJ M/S.K.P.NANDA	// 0
320	WP(C)/0024047/2019	GURUBARI BEHERA GUMAN JAMUDA	ASHOK PATTANAIAK VS	// 0
321	WP(C)/0024048/2019	THE COMMISSIONER CUM SECRETARY TO GOVT OF ODISHA M/S. MAYUR POULTRY	M/S.MANOJ KUMAR MISHRA VS	// 0
322	WP(C)/0024049/2019	BANK OF BARODA SUMANTA KUMAR MOHAPATRA	M/S.SASWATI MOHAPATRA VS	// 0
323	WP(C)/0024050/2019	STATE OF ODISHA HEMANTA KUMAR SATPATHY	M/S.SUSHANT KU.JOSHI VS	// 0
324	WP(C)/0024051/2019	STATE OF ODISHA BIDYADHARA JENA	M/S.BHAGABAN MOHANTY VS	// 0
325	WP(C)/0024052/2019	THE COLLECTOR, KENDRAPADA KRISHNATRAYEE KAR	M/S. SUBHRANSU BHUSAN MOHANTY VS	// 0
326	WP(C)/0024053/2019	SECRETARY, BOARD OF SECONDARY EDUCATION ACHAL CHANDRA PRADHAN	M/S.TANMAY MISHRA VS	// 0
327	WP(C)/0024054/2019	APPEAL COMMITTEE, OHC SNIGDHA RANI SAHOO	M/S.SASWATI MOHAPATRA VS	// 0
328	WP(C)/0024055/2019	STATE OF ODISHA M/S JAGANNATH COMPANY	M/S.ARUN KUMAR PATRA VS	// 0
329	WP(C)/0024056/2019	STATE OF ORISSA KALPATARU NATH	M/S.BIJAYA KUMAR BEHERA 1	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024057/2019	MINAKSHI SAHOO	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024058/2019	BRUNDABAN DASH	M/S.BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024059/2019	SALKHAN MAJHI	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024060/2019	ANASWAYA PAGAL	M/S.BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024061/2019	SIMANCHAL BADATYA	M/S.BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
335	WP(C)/0024062/2019	SANJUKTA SAHU	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024063/2019	PADMA CHARAN SAHU	M/S.BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
337	WP(C)/0024064/2019	KRUSHNA CHANDRA TRIPATHY	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024065/2019	TULSI BAI SAHU	M/S.BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		THE STATE OF ODISHA		//
339	WP(C)/0024066/2019	SARAT DEHURI	M/S.AJAYA KUMAR PRADHAN	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY S.C.AND S.T. DEVELOPMENT DEPT.		//
340	WP(C)/0024067/2019	DURYODHAN BEHERA	M/S.PRANAB KUMAR SAMANTRAY	//
		VS	VS	0

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341	WP(C)/0024068/2019	STATE OF ODISHA INDUMATI SAHU VS	M/S.SANJIB MOHANTY VS	// // ()
342	WP(C)/0024069/2019	STATE OF ORISSA DOLI @ DOLLY SETHI VS	M/S.PRANAB KUMAR SAMANTRAY VS	// // ()
343	WP(C)/0024070/2019	STATE OF ODISHA BAIDYANATH HOTA VS	M/S.PARESH KUMAR SAHOO VS	// // ()
344	WP(C)/0024071/2019	COLLECTOR-CUM-CEO-ZILLA PARISAD DHIRENDRA KUMAR DAS VS	M/S.TAPN KUMAR KAMILA VS	// // ()
345	WP(C)/0024072/2019	STATE OF ODISHA PRIYABRATA MAHARANA VS	M/S.PRANAB KUMAR SAMANTRAY VS	// // ()
346	WP(C)/0024073/2019	STATE OF ODISHA URMILA BEHERA VS	M/S.DALIRANI BEHURAY VS	// // ()
347	WP(C)/0024074/2019	STATE OF ODISHA BHAKTABANDHU BARIK VS	M/S.PRANAB KUMAR SAMANTRAY VS	// // ()
348	WP(C)/0024075/2019	STATE OF ODISHA DR.SOUMYA RANJAN MOHANTY VS	M/S.BISWABIHARI MOHANTY VS	// // ()
349	WP(C)/0024076/2019	STATE OF ORISSA ANUSHRAV GANTAYAT VS	M/S.PRAHALLAD KUMAR SINHA VS	// // ()
350	WP(C)/0024077/2019	STATE OF ODISHA DEBI PRASAD JENA VS	SIDHESWAR MALLIK VS	// // ()
351	WP(C)/0024078/2019	STATE OF ORISSA SURESH CHANDRA BAL VS STATE OF ODISHA	M/S. BIRAJA PRASANNA SATAPATHY VS	// // () //

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352	WP(C)/0024079/2019	RAKESH KUMAR SWAIN VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
353	WP(C)/0024080/2019	SUREN NAIK VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
354	WP(C)/0024081/2019	KAILASH CHANDRA DASH VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
355	WP(C)/0024082/2019	DIBAKAR NAIK VS STATE OF ODISHA	M/S.B.P.SATAPATHY VS	// 0 //
356	WP(C)/0024083/2019	BIJAY KUMAR BEHERA VS STATE OF ODISHA	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
357	WP(C)/0024084/2019	ASHOK KUMAR RAJ VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
358	WP(C)/0024085/2019	SARBESWAR NAYAK VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
359	WP(C)/0024086/2019	BRAJA KISHOR SETHY VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
360	WP(C)/0024087/2019	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	M/S. SAUBHAGYA KU.SAMAL VS	// 0 //
361	WP(C)/0024088/2019	SANJIB KUMAR RAYSINGH VS STATE OF ODISHA	M/S.SIDHESWAR MALLIK VS	// 0 //
362	WP(C)/0024089/2019	SURESH CHANDRA PADHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
363	WP(C)/0024090/2019	JHARANA SETHI	SIDHESWAR MALLIK	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024091/2019	BIJOY KUMAR BAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024092/2019	MADHABA CHANDRA MALLIK	M/S. PRAMOD RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024093/2019	DHIRENDRA SAHU	M/S.SATYABADI MANTRY	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENT,BBSR		//
367	WP(C)/0024094/2019	SWAPNA KU.TRIPATHY	M/S.SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024095/2019	ADHIKARI BRAJAKISHORE DEO	M/S.SATYAJIT MOHAPATRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024096/2019	PANCHANAN DAS	M/S.SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024097/2019	MANMATH KUMAR MOHAPATRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0024098/2019	PRADEEP KU.PANDA	M/S.DR.J.K.LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024099/2019	NIRANJAN PANIGRAHI	M/S.SHASHI BHUSAN JENA	//
		VS	VS	0
		COMMISSIONER-CU,-SECRETARY, SC/ST DEPT.		//
373	WP(C)/0024100/2019	ASHOK KUMAR DWARI	M/S.SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024101/2019	NURUL HUSSAIN		//
		VS	VS	0

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375	WP(C)/0024102/2019	STATE OF ODISHA RAJESWAR ACHARY VS	SHASHI BHUSAN JENA VS	// // 0
376	WP(C)/0024103/2019	STATE OF ORISSA G.SURESH CHANDU VS	M/S.DR.J.K.LENKA VS	// // 0
377	WP(C)/0024104/2019	STATE OF ORISSA KSHIRODA KUMAR SWAIN VS	M/S.SIBA PRASAD PATI VS	// // 0
378	WP(C)/0024105/2019	STATE OF ODISHA MANOJ KUMAR BARIK VS	SHASHI BHUSAN JENA VS	// // 0
379	WP(C)/0024106/2019	STATE OF ODISHA JANAKI DASH VS	SHASHI BHUSAN JENA VS	// // 0
380	WP(C)/0024107/2019	PRESIDING OFFICER, LABOUR COURT SACHIDANANDA BEURA VS	M/S. SIBA PRASAD PATI VS	// // 0
381	WP(C)/0024108/2019	STATE OF ODISHA PRIYABRATA MISHRA VS	M/S. BIGYAN KUMAR SHARMA VS	// // 0
382	WP(C)/0024109/2019	STATE OF ODISHA RABINDRANATH SENAPATI VS	SHASHI BHUSAN JENA VS	// // 0
383	WP(C)/0024110/2019	STATE OF ODISHA SURENDRA AUN VS	M/S.DR.J.K.LENKA VS	// // 0
384	WP(C)/0024111/2019	STATE OF ODISHA PRATIVA PANDA VS	M/S.SAMARENDRA PATTNAIK VS	// // 0
385	WP(C)/0024112/2019	STATE OF ODISHA DHANANJAYA PRASAD RATH VS	M/S. SAMARENDRA PATTANAIAK VS	// // 0
		STATE OF ODISHA		//

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386	WP(C)/0024113/2019	SIBAJI NAYAK VS STATE OF ODISHA	M/S.SRIKANTA MAHUNTA VS	// 0 //
387	WP(C)/0024114/2019	MAHESWAR ROUT VS STATE OF ODISHA	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0024115/2019	HRUDANANDA SAHU VS STATE OF ODISHA	MR.P.C.CHHINCHANI VS	// 0 //
389	WP(C)/0024116/2019	M/S. TRUPTI ENTERPRISES PVT. LTD. VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	DAMODAR PATI VS	// 0 //
390	WP(C)/0024117/2019	NIMAI CHARAN NAYAK VS STATE OF ODISHA	M/S. SAMARENDRA PATTANAIK VS	// 0 //
391	WP(C)/0024118/2019	KAMALAKANTA KAR VS STATE OF ODISHA	M/S.B.B.SWAIN VS	// 0 //
392	WP(C)/0024119/2019	DASHRATHA MISHRA VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
393	WP(C)/0024120/2019	SRINIVAS BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
394	WP(C)/0024121/2019	PRABIR KUMAR JENA VS STATE OF ODISHA	M/S.SUMANTA KUMAR NAYAK VS	// 0 //
395	WP(C)/0024122/2019	AMULYA KUMAR PANY VS PRINCIPAL SECY., REVENUE AND MANAGEMENT DEPT., BBSR	M.K.PANDA VS	// 0 //
396	WP(C)/0024123/2019	RAJALAXMI MOHAPATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// 0 //
397	WP(C)/0024124/2019	SAMAR BALLAVA DASH	M/S.BIDYALOK MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0024125/2019	HRUDANANDA MEHER	M/S. GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0024126/2019	DR.PABITRA MOHAN BISWAL	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
400	WP(C)/0024127/2019	SHANTIBASA SAHOO	PABITRA KUMAR NAYAK	//
		VS	VS	0
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, SAMBALPUR		//
401	WP(C)/0024128/2019	NAKULA PRADHAN	M/S. DILIP KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0024129/2019	TANUJA BARIK	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
403	WP(C)/0024130/2019	MILAN KUMAR NATH	PABITRA KUMAR NAYAK	//
		VS	VS	0
		ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
404	WP(C)/0024131/2019	CHANDRADHWOJA TARAI	RAMAKANTA SAHOO	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
405	WP(C)/0024132/2019	SULOCHANA PRADHAN	M/S. SATYAJIT MUKHARJEE	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0024133/2019	ASHOK KU.PRADHAN	M/S.BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0024134/2019	BODALA CHITTI BABU	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0024135/2019	DIBAKARA BADHAI	M/S.RAMAKANTA SAHOO	//
		VS	VS	0

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		ODISHA ADMINISTRATIVE TRIBUNAL, BBSR		//
409	WP(C)/0024136/2019	UNION OF INDIA	ALOK KUMAR MOHANTY	//
		VS	VS	0
		MOHAN DNYANESHWAR RAUT		//
410	WP(C)/0024137/2019	RAMAKANTA PADHI	M/S.BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
411	WP(C)/0024138/2019	MOHAMMED SAMIR	DEEPALI MOHAPATRA	//
		VS	VS	0
		SMT. SAILAJA MAHANANDA		//
412	WP(C)/0024139/2019	LAJIT KUMAR PRADHAN	BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
413	WP(C)/0024140/2019	CHAITANYA SAHOO	BISWAJIT PASAYAT	//
		VS	VS	0
		BISHNU CHARAN SAHOO		//
414	WP(C)/0024141/2019	PRAMOD KU.MALLIK	M/S.S.P.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
415	WP(C)/0024142/2019	BULU TRIPATHY	M/S.BIDYALOK MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
416	WP(C)/0024143/2019	DUSHASAN MOHANTY	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
417	WP(C)/0024144/2019	CHANDRAMANI BANCHHOR @ CHANDRAMANI	M/S.RANJAN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
418	WP(C)/0024145/2019	N.DEBANATH @ NARESH DEBANATH	M/S.SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
419	WP(C)/0024146/2019	ANUPAMA MISHRA	PRAVASH CH. JENA	//
		VS	VS	0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0024147/2019	GUPTA PRASAD RANA VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
421	WP(C)/0024148/2019	CHANDRAMANI BANCHHOR @ CHANDRAMANI VS STATE OF ODISHA	M/S.RANJAN KUMAR NAYAK VS	// 0 //
422	WP(C)/0024149/2019	SAMIRAN BISWAS VS STATE OF ODISHA	M/S.S.P.DAS VS	// 0 //
423	WP(C)/0024150/2019	TRUSTI SAHU VS STATE OF ODISHA	M/S.RANJAN KUMAR NAYAK VS	// 0 //
424	WP(C)/0024151/2019	SURESH DEBNATH VS STATE OF ODISHA	M/S.S.P.DAS VS	// 0 //
425	WP(C)/0024152/2019	TRIBENI KUMARI DAS VS STATE OF ODISHA	M/S.S.K. BHANJADEO VS	// 0 //
426	WP(C)/0024153/2019	RAMESH BARAL VS STATE OF ODISHA	M/S.S.P.DAS VS	// 0 //
427	WP(C)/0024154/2019	SAROJ KUMAR PANDA VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
428	WP(C)/0024155/2019	MANI MOHAN BISWAS VS STATE OF ODISHA	M/S.SIDHARTH PR.DAS VS	// 0 //
429	WP(C)/0024156/2019	GOURA CHANDRA MANDAL VS STATE OF ODISHA	M/S.S.P.DAS VS	// 0 //
430	WP(C)/0024157/2019	AKSHAYA KUMAR SWAIN VS STATE OF ODISHA	M/S.BIDYALOK MOHAPATRA VS	// 0 //
431	WP(C)/0024158/2019	SATYANARAYANA SAHOO	M/S.SUMANTA KU.NAYAK	//

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		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0024159/2019	RAJESH KUMAR VERMA	M/S.BIDYALOK MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0024160/2019	BRUNDABAN NAYAK	M/S.A.PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
434	WP(C)/0024161/2019	SUSANTA KUMAR BISWAL	M/S.ANUPAM DASH	//
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0024162/2019	ALEKHA CHANDRA SAHOO	M/S.PRABHU PRASANNA BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
436	WP(C)/0024163/2019	MOHAN BAGARTI @ SRIMANA BAGARTI	M/S.SATYABRATA SATAPATHY	//
		VS	VS	()
		STATE OF ODISHA		//
437	WP(C)/0024164/2019	M/S.NOBLE PHARMACARE LTD.	SOUMYA MISHRA	//
		VS	VS	()
		ODISHA STATE MMEDICAL CORPORATION LTD.		//
438	WP(C)/0024165/2019	D.M., IFFCO TOKIO G.I.CO. LTD.	M/S.G.P.DUTTA	//
		VS	VS	()
		AVINASH PANDA		//
439	WPCRL/0000116/2019	NAMITA SAHOO	PRADEEP KUMAR PARIDA	//0
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0017963/2019	ALEKHA CHANDRA PRADHAN	SARADA PRASANNA SARANGI	ORKEL /201 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0017964/2019	ARJUN MARNDI	S.P.DASH	THAKURMUNDA /79 /2019
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0017965/2019	SANTOSH RAUTRAY	PRADIP KU. DHAL	TALABANIA /88 /2019
		VS	VS	()

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443	ABLAPL/0017966/2019	STATE OF ODISHA PRASANTA KUMAR PATRA @ MUNA VS	P.K. MOHANTY VS	// BADAGODA P.S. /381 /2019 ()
444	ABLAPL/0017967/2019	STATE OF ODISHA SUSHANT NAG VS	ASHOK KUMAR DAS VS	// TITILAGARH /216 /2011 ()
445	ABLAPL/0017968/2019	STATE OF ODISHA GHUTU @ SUBRATA SAHOO VS	P.R.SINGH VS	// /363 /2019 ()
446	ABLAPL/0017969/2019	STATE OF ODISHA RUPESH GOPE VS	M/S.P.R.SINGH VS	// RUGUDI /71 /2019 ()
447	ABLAPL/0017970/2019	STATE OF ODISHA DALIMBA BEHERA VS	ANANTA PRASAD MISHRA VS	// JAMANKIRA /115 /2019 ()
448	ABLAPL/0017971/2019	STATE OF ODISHA SURAJ MANDAL VS	ARIJEET MISHRA VS	// BORIGUMMA /154 /2019 ()
449	ABLAPL/0017972/2019	STATE OF ODISHA AJAY MALIK VS	JAGANNATH KAMILA VS	// NILGIRI /273 /2019 ()
450	ABLAPL/0017973/2019	STATE OF ODISHA BRAHMANANDA BEHERA VS	RUDRA NARAYAN PARIJA VS	// HINDOL /96 /2019 ()
451	ABLAPL/0017974/2019	STATE OF ODISHA ASHOK SWAIN VS	ARUN KUMAR MISHRA VS	// RAGHUNATHPALI /289 /2019 ()
452	ABLAPL/0017975/2019	STATE OF ODISHA BINOD MADHAB DUTTA VS	BAIBASWATA PANIGRAHI VS	// SAHID NAGAR P.S. /371 /2019 ()
453	ABLAPL/0017976/2019	STATE OF ODISHA ADIKANTA MOHANTY VS STATE OF ODISHA	MANAS CHAND VS	// / /0 () //



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454	ABLAPL/0017977/2019	SANTUNI KANHAR VS STATE OF ODISHA	SITI KANT MISHRA VS	PHIRINGIA /65 /2019 () //
455	ABLAPL/0017978/2019	SOUMYA PRAKASH MOHANTY VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
456	ABLAPL/0017979/2019	UMAKANTA TANDI VS STATE OF ODISHA	A.P. BOSE VS	MURIBAHAL /213 /2019 () //
457	ABLAPL/0017980/2019	JUGAL KISHOR PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /400 /2019 () //
458	ABLAPL/0017981/2019	AKSHAY NAYAK @ KALIA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	DELANGA /221 /2019 () //
459	ABLAPL/0017982/2019	PURNA CHANDRA SAHU VS STATE OF ODISHA	MONOMOY BASU VS	SAHADEV KHUNTA /361 /2019 () //
460	ABLAPL/0017983/2019	MANAGOBINDA MANNA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MARINE PST TALCHUA /19 /2017 () //
461	ABLAPL/0017984/2019	S.NAGESWAR@NAGESU DORA VS STATE OF ODISHA	M/S.BIBHUDANANDA MOHAPATRA VS	BHANJANAGAR /421 /2019 () //
462	ABLAPL/0017985/2019	BABU BISOYI VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BUGUDA /98 /2016 () //
463	ABLAPL/0017986/2019	MOHAN KHUNTIA VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /301 /2019 () //
464	ABLAPL/0017987/2019	MALATI NAYAK VS STATE OF ODISHA	DEEPAK PANDA VS	SECTOR-7 /139 /2019 () //
465	ABLAPL/0017988/2019	DEBASIS SWAIN	B.K.NAYAK	RAMACHANDI /47 /2019

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		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0017989/2019	BIKASH BEHERA @ BIJU	PRADEEP KUMAR DAS	BHADRAK TOWN /335 /2019
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0017990/2019	MANAS MOHANTY	B.K.NAYAK	GOP /210 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0017991/2019	SANTOSH KUMAR JAYASINGH	SHAKTI DATTA TRIPATHY	BAIDESWAR /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0017992/2019	CHAKRADHAR LENKA	M/S RAMAKRISHNA NAIK	CANTONMENT ROAD /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0017993/2019	SK.BASID @ BASID	SAROJ KU. PADHI	BINJHARPUR /327 /2019
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0017994/2019	GIRISH CHANDRA PRADHAN @ TUNA PRADHAN	ANJEET MISHRA	ANGUL TOWN /981 /2019
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0017995/2019	BIJAY @ BIJAYA KUMAR DASH	BIBHUDANANDA MOHAPATRA	DHAMNAGAR /260 /2019
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0017996/2019	NIRANJAN SWAIN	JAGABANDHU SAHU	PADAMPUR /19 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0017997/2019	SANJUKTA PANIGRAHI	BIBHU PRASAD MOHANTY	PATTAPUR (ASKA) /243 /2019
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0017998/2019	BABUL KHAN	N.C.ROUT	JALESWAR /278 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0017999/2019	SK.LOKMAN	N.C.ROUT	JALESWAR /278 /2019
		VS	VS	()

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477	ABLAPL/0018000/2019	STATE OF ODISHA BANKA@RAKESH RANJAN JENA VS	MANORANJAN MOHAPATRA VS	// NARASINGHPUR /134 /2019 ()
478	ABLAPL/0018001/2019	STATE OF ODISHA ALAKANANDA TRIPATHY VS	DEBASISH SAMAL VS	// SAMBALPUR TOWN /58 /2019 ()
479	ABLAPL/0018002/2019	STATE OF ODISHA ABINASH PATTANAIAK VS	BHARAT JALLI VS	// BEGUNIA P.S. /210 /2019 ()
480	ABLAPL/0018003/2019	STATE OF ODISHA CHANDRASEKHAR BHATTACHARYA@MANAN.K.LENKA VS	VS	// JATNI P.S. /471 /2019 ()
481	ABLAPL/0018004/2019	STATE OF ODISHA MANOJ KUMAR SWAIN@KALANDI SWAIN VS	MADHUSUDAN CHHOTARAY VS	// CUTTACK SADAR /551 /2019 ()
482	ABLAPL/0018005/2019	STATE OF ODISHA SUBAS NAIK VS	M/S.P.R.SINGH VS	// BALIMI /130 /2019 ()
483	ABLAPL/0018006/2019	STATE OF ODISHA MUNA@ASTIMA SAHOO VS	M/S.A.K.ROUT VS	// BALIMI /131 /2019 ()
484	ABLAPL/0018007/2019	STATE OF ODISHA SUDHIR NAIK VS	RADHARAMAN DAS NAYAK VS	// ANGUL TOWN /875 /2019 ()
485	ABLAPL/0018008/2019	STATE OF ODISHA KUSH @ KUSHADHWAJA BAL VS	RAJALAXMI BISWAL VS	// TALCHER TOWN /340 /2019 ()
486	ABLAPL/0018009/2019	STATE OF ODISHA NIRANJAN BEHERA VS	BIRAJA PR.DAS VS	// KHARABEL NAGAR P.S. /296 /2019 ()
487	ABLAPL/0018010/2019	STATE OF ODISHA PRABIRA SWAIN VS	MANOJ BIHARI DAS VS	// KUJANGA /258 /2019 ()
		STATE OF ODISHA		//

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488	ABLAPL/0018011/2019	PRADIP BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /180 /2019 () //
489	ABLAPL/0018012/2019	KALANDI BEHERA @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BYREE /157 /2019 () //
490	ABLAPL/0018013/2019	LAXMAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /270 /2019 () //
491	ABLAPL/0018014/2019	JHARU @ BIJAYA BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /219 /2019 () //
492	ABLAPL/0018015/2019	SK.NIZAMUDDIN@SK.NIZAM VS STATE OF ODISHA	BIBHUTI SATPATHY VS	TANGI /251 /2019 () //
493	ABLAPL/0018016/2019	SUDHIR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BOUDH /259 /2019 () //
494	ABLAPL/0018017/2019	JAGAN SAHOO VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	ATHGARH /110 /2019 () //
495	ABLAPL/0018018/2019	SUBHRAJIT OJHA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JAGATSINGPUR /111 /2019 () //
496	ABLAPL/0018019/2019	SANKAR CHARAN JENA VS STATE OF ODISHA	RANJAN KU. NAYAK VS	BALASORE TOWN /280 /2019 () //
497	ABLAPL/0018020/2019	PRADEEP BEHERA@PRADEEP KUMAR BEHERA VS STATE OF ODISHA	RANJAN KU. NAYAK VS	BALASORE SADAR /332 /2019 () //
498	ABLAPL/0018021/2019	ASHOK KARAN @ RUSHA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /301 /2019 () //
499	ABLAPL/0018022/2019	SUMITRA MOHANTA	ANIRUDHA DAS	BETNOTI /209 /2019

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		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0018023/2019	MD.SAMIM	DURGA PRASAD DHAL	DHANUPALI /116 /2017
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0018024/2019	CHUNI SAMAL@SAROJINI SAMAL	M/S.PRASANNA KUMAR NAYAK-1	PATKURA /359 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0018025/2019	KUNJA BIHARI SAMAL	M/S.PRASANNA KUMAR NAYAK-1	PATKURA /359 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0018026/2019	DEBASISH MOHAKUD	SUSHANTA KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0018027/2019	RASHMI RANJAN PATTNAIK	ARIJEET MISHRA	JAJPUR ROAD /400 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0018028/2019	RITESH BHANJA	ANIRUDHA DAS	KHATIGUDA /68 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0018029/2019	BHIMSEN NAIK	SANGRAM KESHARI ROUT	BOUDH /273 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0018030/2019	RAKESH KUMAR MALLICK	U.C.MISHRA	KHANDAGIRI P.S. /658 /2019
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0018031/2019	KRUSHNA CHANDRA SWAIN	S.K.DASH	GOP /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0018032/2019	ADARSHA PRIYADARSHINI SAHOO	S.K.DASH	SAMBALPUR TOWN /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0018033/2019	RAMAKANTA BEHERA	RAJIB RATH	CUTTACK VIGILANCE /20 /2007
		VS	VS	()

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511	ABLAPL/0018034/2019	STATE OF ODISHA(VIG.) RABI PRADHAN @ SURYAKANTA PRADHAN VS	SATYA RANJAN MULIA VS	// NISCHINTAKOILI /120 /2019 ()
512	ABLAPL/0018035/2019	STATE OF ODISHA AJODHYA MALIK VS	SATYA NARAYAN MISHRA-4 VS	// BHADRAK RURAL /628 /2019 ()
513	ABLAPL/0018036/2019	STATE OF ODISHA SOUBHAGYA RANJAN SENAPATI VS	BIJAYA KUMAR RAGADA VS	// BAUNISUNI /152 /2019 ()
514	ABLAPL/0018037/2019	STATE OF ODISHA CHANDAN KUMAR SHEE @ CHANDAN SEE VS	SURYAKANTA DWIBEDI VS	// KAMARDA /58 /2018 ()
515	ABLAPL/0018038/2019	STATE OF ODISHA PRAFULLA KUMAR SETHI VS	B.S.RAYAGURU VS	// ITAMATI /162 /2019 ()
516	ABLAPL/0018039/2019	STATE OF ODISHA TIKINA @ NAROTTAMA @ YUDHISTIRA BEHERA VS	B.S.SWARANJAN DALAI VS	// JAGATSINGPUR /422 /2019 ()
517	ABLAPL/0018040/2019	STATE OF ODISHA PABITRA MAHANA @ PABI MAHARANA VS	JYOTIRMAYA SAHOO VS	// RANPUR /198 /2019 ()
518	ABLAPL/0018041/2019	STATE OF ODISHA RAMESH BINDHANI VS	JYOTIRMAYA SAHOO VS	// ADVA /79 /2019 ()
519	ABLAPL/0018042/2019	STATE OF ODISHA MANOJ KUMAR SENAPATI VS	M/S.ASHOK KUMAR BEHERA VS	// CUTTACK SADAR /496 /2019 ()
520	ABLAPL/0018043/2019	STATE OF ODISHA GUGU @GOURI SANKAR NANDA VS	SASMITA NANDA VS	// ANGUL TOWN /795 /2018 ()
521	ABLAPL/0018044/2019	STATE OF ODISHA RAJIA BEGUM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// JATNI P.S. /469 /2019 () //

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522	ABLAPL/0018045/2019	SURYAKANTA SWAIN @ BAPUNI VS STATE OF ODISHA	NARAYAN BEURA VS	BANKI /253 /2019 () //
523	ABLAPL/0018046/2019	GOBINDA MARANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIBANIA /77 /2019 () //
524	ABLAPL/0018047/2019	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /200 /2019 () //
525	ABLAPL/0018048/2019	JUGALA KISHORE PATRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /91 /2019 () //
526	ABLAPL/0018049/2019	SUSANTA KUMAR SETHI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /176 /2019 () //
527	ABLAPL/0018050/2019	BIDULATA ROUT VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /420 /2019 () //
528	ABLAPL/0018051/2019	MUKRAM KHAN @ MUKARAMA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA P.S. /286 /2019 () //
529	ABLAPL/0018052/2019	SURJYAKANTI DASH@MAMI@SURYAKANTI DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /260 /2019 () //
530	ABLAPL/0018053/2019	RUNA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /97 /2019 () //
531	ABLAPL/0018054/2019	FAKIRA BARADA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /179 /2019 () //
532	ABLAPL/0018055/2019	PARAMJEET SINGH@PANNU VS STATE OF ODISHA	BIBHU PRASANNA MOHAPATRA VS	BARBIL /225 /2019 () //
533	ABLAPL/0018056/2019	RAKESH PARIDA	DEBASHIS ROUTRAY	MANCHESWAR P.S. /522 /2019

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		VS	VS	()
534	ABLAPL/0018057/2019	STATE OF ODISHA SOMANATH SAHOO	AMITAV TRIPATHY	// NAYAGARH SADAR /147 /2019
		VS	VS	()
535	ABLAPL/0018058/2019	STATE OF ODISHA TRINATH NAIK	SANJEEV UDGATA	// TURUMUNGA /97 /2019
		VS	VS	()
536	ABLAPL/0018059/2019	STATE OF ODISHA DAMA GHADEI	SUSHANTA KUMAR JOSHI	// NAYAGARH /175 /2019
		VS	VS	()
537	ABLAPL/0018060/2019	STATE OF ODISHA MANOJ KUMAR JENA	DILLIP RAY	// BINJHARPUR /93 /2019
		VS	VS	()
538	ABLAPL/0018061/2019	STATE OF ODISHA ACHINTA DAS	RAMAKANTA PANDA	// SINGLA /136 /2019
		VS	VS	()
539	ABLAPL/0018062/2019	STATE OF ODISHA PRASANT KUMAR TRIPATHY	S.S.CHHUALSINGH	// PHIRINGIA /106 /2016
		VS	VS	()
540	ABLAPL/0018063/2019	STATE OF ODISHA SAMBHU SAHOO	PRAFULLA CHANDRA DAS	// / /0
		VS	VS	()
541	ABLAPL/0018064/2019	STATE OF ODISHA HITESH KUMAR MAJHI @ BULU	DEBENDRA KUMAR SAHOO-1	// BANARAPAL /158 /2019
		VS	VS	()
542	ABLAPL/0018065/2019	STATE OF ODISHA SUBHRAJIT MALLIK	JAGRUTI BARIK	// DHARMASALA /501 /2019
		VS	VS	()
543	ABLAPL/0018066/2019	STATE OF ODISHA NIRA MALIK @ NIRANJAN MALIK	DILLIP MOHANTY	// NEMALO /111 /2019
		VS	VS	()
544	ABLAPL/0018067/2019	STATE OF ODISHA BISWARANJAN SAHOO	ANUGRAHA NARAYAN SAMANTARAY	// BHUBAN /183 /2019
		VS	VS	()



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545	ABLAPL/0018068/2019	STATE OF ODISHA KULAMANI PATRA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /140 /2019 ()
546	ABLAPL/0018069/2019	STATE OF ODISHA PUSPANJALI SAHOO VS	DEBENDRA KUMAR SAHOO-1 VS	// KISHORENGAR /137 /2019 ()
547	ABLAPL/0018070/2019	STATE OF ODISHA BIJAYA KETAN SAHU VS	A.PATTANAİK VS	// CHANDRASEKHARPUR /457 /2019 ()
548	ABLAPL/0018071/2019	STATE OF ODISHA MANOJ @ MANOJ KUMAR BISOYI VS	B.R.TRIPATHY VS	// R.UDAYAGIRI /58 /2019 ()
549	ABLAPL/0018072/2019	STATE OF ODISHA NIRMAL KUMAR@KALIA BEHERA VS	DEBENDRA KUMAR SAHOO-1 VS	// ANGUL TOWN /675 /2017 ()
550	ABLAPL/0018073/2019	STATE OF ODISHA NIRANJAN NAYAK VS	SATYA NARAYAN MISHRA-4 VS	// BASUDEVPUR /220 /2017 ()
551	ABLAPL/0018074/2019	STATE OF ODISHA KIRTAN NAYAK VS	GHANASHYAM DASH VS	// JENAPUR /275 /2019 ()
552	ABLAPL/0018075/2019	STATE OF ODISHA RABINARAYAN@RABI NARAYAN BEHERA VS	S.K.BHANJADEO VS	// CHATRAPUR /302 /2019 ()
553	ABLAPL/0018076/2019	STATE OF ODISHA TRINATH PRADHAN VS	H.N.MOHAPATRA VS	// CHANDANPUR /21 /2019 ()
554	ABLAPL/0018077/2019	STATE OF ODISHA ANJALI BEHERA VS	SUBASH MANSINGH VS	// KHANDAPARA /247 /2019 ()
555	ABLAPL/0018078/2019	STATE OF ODISHA ANANTA BEHERA@ANANTA CHARAN BEHERA VS	ADIT RANJAN JENA VS	// NILGIRI /304 /2019 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
556	ABLAPL/0018079/2019	BISHWAJIT DHUPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	BASUDEVPUR /301 /2019 () //
557	ABLAPL/0018080/2019	RAHUL AGRAWAL VS STATE OF ODISHA	J.PRADHAN VS	BALASORE TOWN /233 /2019 () //

# ORISSA HIGH COURT

MISC CASES FILED on :02/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	18/2019 AHO/67/1990	RAMA-MP	M/S.B.H.MOHANTY
2	26/2019 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
3	60/2019 ARBP/4/2019	DR.REKHA KEDIA-MP	M/S.B.K.ROUTRAY
4	72/2019 ARBA/34/2019	M/S.CIMMCO LTD.-MP	M/S.DEBARAJ MOHANTY
5	134/2019 ITA/81/2010	BALARAJ SINGH-MP	M/S.SANJAY K.ACHARYA
6	153/2019 OJC/2689/2002	MIRZA JAMIR BEIG-MP	MR.SOURYA SUNDAR DAS
7	200/2019 STREV/52/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
8	201/2019 STREV/52/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
9	202/2019 STREV/53/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
10	203/2019 STREV/53/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
11	204/2019 STREV/54/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
12	205/2019 STREV/54/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
13	206/2019 STREV/56/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
14	207/2019 STREV/56/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
15	208/2019 STREV/55/2018	M/S.BALLARPUR INDUSTRIES LTD.-MP	M/S.ADITYA N.DAS
16	209/2019 STREV/55/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
17	210/2019 STREV/57/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
18	211/2019 STREV/57/2019	TELECOM DISTRICT MANGER,B.S.N.L.-MP	PRANAYA KISHORE HARICHANDAN
19	233/2019 MATA/159/2019	SAGARIKA DAS-MP	AMULYA RATNA PANDA
20	234/2019 MATA/159/2019	SAGARIKA DAS-MP	AMULYA RATNA PANDA
21	235/2019 MATA/138/2019	MANAS RANJAN SWAIN-MP	BIBHU PR.TRIPATHY
22	241/2019 SA/78/1992	SMT.MUKTA-MP	M/S.R.K.MOHANTY
23	315/2019 RVWPET/413/2019	AKHAY KUMARI PANDEY-MP	SURYA NARAYAN SATPATHY
24	316/2019 RVWPET/414/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
25	317/2019 RVWPET/414/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
26	318/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)

27	RVWPET/415/2019 319/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
28	RVWPET/415/2019 320/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
29	RVWPET/416/2019 321/2019	COMMISSIONER OF SALES TAX, ODISHA-MP	S.C.(COMMERCIAL TAXES)
30	RVWPET/416/2019 338/2019	NANDA SETHI-MP	M/S.KEDARNATH TRIPATHY
31	CRLMP/470/2019 339/2019	DEBASHIS MITRA-MP	MR.DEBASHIS MITRA(IN PERSON)
32	CRLMP/1355/2019 340/2019	LAXMAN PRADHAN-MP	H.N.MOHAPATRA
33	CRLMP/1660/2019 438/2019	JHUNIA BEHERA-MP	SURESH KUMAR JENA
34	TRP(C)/399/2019 439/2019	SHAINE BEGUM-MP	MD.RIAZ
35	TRP(C)/400/2019 440/2019	ANJANARANI MISHRA-MP	AKSHAYA KUMAR MISHRA
36	TRP(C)/401/2019 441/2019	MINATI SAHU-MP	SHASHI BHUSAN JENA
37	TRP(C)/402/2019 442/2019	BIRENDRA DIGAL-MP	DEEPALI MOHAPATRA
38	TRP(C)/403/2019 493/2019	PRAHALLAD DAS-MP	M/S.MISS ANIMA KUMARI DEI
39	RPFAM/286/2019 494/2019	RAJA@RAJ KISHORE SAHOO-MP	DEBENDRA NARAYAN PATTNAIK
40	RPFAM/288/2019 495/2019	RAJA@RAJ KISHORE SAHOO-MP	DEBENDRA NARAYAN PATTNAIK
41	RPFAM/288/2019 496/2019	RANJIT KU.BINDHANI-MP	BIJAYA KU.MISHRA
42	RPFAM/289/2019 497/2019	SUBUDHI BEHERA-MP	ASHOK DAS
43	RPFAM/290/2019 975/2019	STATE ORISSA-MP	A.G.A.
44	WA/612/2019 976/2019	STATE ORISSA-MP	A.G.A.
45	WA/612/2019 977/2019	STATE ORISSA-MP	A.G.A.
46	WA/612/2019 978/2019	STATE OF ORISSA-MP	A.G.A.
47	WA/613/2019 979/2019	STATE OF ORISSA-MP	A.G.A.
48	WA/613/2019 980/2019	STATE OF ORISSA-MP	A.G.A.
49	WA/613/2019 981/2019	PATIA SAHOO-MP	M/S.DR.SUJATA DASH
50	RSA/358/2009 981/2019	CENTRAL UNIVERSITY OF ORISSA-MP	BUDHADEV ROURAY
51	WA/614/2019 982/2019	PRAMILA PANDA-MP	M/S.AMIT PR.BOSE
52	RSA/67/2016 983/2019	BIDYADHAR BEHERA-MP	SOUMYA MISHRA
53	RSA/447/2018 984/2019	FACULTY PRADHAN-MP	M/S.AVIJIT PAL
54	RSA/133/2012 985/2019	SUBASH CH.SAMANTARAY-MP	M/S.B.H.MOHANTY
55	RSA/304/2010 986/2019	SNEHALATA TRIPATHY-MP	M/S.RAMAKANT MOHANTY
56	RSA/357/2010 987/2019	CHAGULU SINGH-MP	DIGAMBARA MISHRA
57	RSA/351/2019 1115/2019	KAMLESH RAJANIKANT SHAH-MP	ADHIRAJ MOHANTY
	CRLREV/582/2019		

58	1116/2019 CRLREV/714/2019	PRATAP KUMAR SAHOO-MP	ALOK KUMAR PANDA
59	1117/2019 CRLREV/715/2019	PRATAP KUMAR SAHOO-MP	ALOK KUMAR PANDA
60	1118/2019 CRLREV/804/2019	SOMANATH GOUDA-MP	ARUN KUMAR ACHARYA
61	1119/2019 CRLREV/294/2018	RASHMIREKHA MISHRA-MP	M/S.BIDYUTLATA MOHANTY
62	1120/2019 CRLREV/805/2019	GAYA KUMAR SENAPATI-MP	M/S.MANOJ KUMAR PATI
63	1121/2019 CRLREV/719/2019	KEDARNATH CHHUALSINGH-MP	S.S.RAY
64	1221/2019 BLAPL/5740/2019	TIKU BHOI-MP	JAGABANDHU SAHU
65	1222/2019 BLAPL/9553/2019	BHAGABAN SUKRI-MP	SACHIDANANDA DASH
66	1223/2019 BLAPL/9996/2019	JAGA @ CHITTA RANJAN ROUT-MP	M/S B.B. ROUTRAY
67	1224/2019 BLAPL/7605/2019	RAHUL@BIMAN MALIK-MP	M/S.SIVA SANKAR CHAINI
68	1225/2019 BLAPL/9903/2019	TAPSWINI PANDA-MP	M/S.GOUTAM CHARAN ROUT
69	1226/2019 BLAPL/7097/2019	BALARAM NAIK@NAYAK-MP	BHARAT JALLI
70	1419/2019 CMP/1340/2019	DHARANIDHAR BEHERA-MP	DAYANIDHI MOHANTY
71	1420/2019 CMP/1341/2019	SANTOSH KUMAR SAHOO-MP	SAMIR KUMAR MISHRA
72	1421/2019 CMP/1343/2019	NIRANJAN NAYAK-MP	AMIT PRASAD BOSE
73	1422/2019 CMP/1344/2019	KHITI @ KHATI SWAIN-MP	DEBAJYOTI CHATTERJEE
74	1423/2019 CMP/1297/2019	MITARANI PRADHAN-MP	K.C.RAJGURU MOHAPATRA
75	1424/2019 CMP/1345/2019	HAREKRUSHNA MOHANTY-MP	MANOJ KUMAR PANDA
76	1425/2019 CMP/1041/2018	SURENDRANATH SAHU-MP	M/S.PRAFULLA KUMAR RATH
77	1426/2019 CMP/1144/2019	MAHENDRA KUMAR MOHARANA-MP	M/S.MAHESWAR MOHANTY
78	1427/2019 CMP/1346/2019	KUNI MISHRA-MP	L.MISHRA
79	1428/2019 CMP/1347/2019	ASHOK KUMAR PADHY-MP	PRAFULLA KUMAR RATH
80	1429/2019 CMP/1348/2019	HIMANSU SEKHAR TRIPATHI @ TRIPATHY-MP	DHANANJAYA MUND
81	1430/2019 CMP/1350/2019	DURGA RANI DANDAPAT-MP	AJODHYA RANJAN DASH
82	1541/2019 FAO/518/2014	STATE OF ORISSA-MP	A.S.C.
83	1542/2019 FAO/887/2019	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	NEERASA KUMAR MAHALI
84	1543/2019 FAO/203/2019	SANJAYA KU.NAYAK-MP	SHASHIBHUSANA JENA
85	1618/2019 MACA/877/2019	UPENDRA KANDI-MP	PRADEEP KUMAR MISHRA
86	1619/2019 MACA/877/2019	UPENDRA KANDI-MP	PRADEEP KUMAR MISHRA
87	1620/2019 MACA/878/2019	SK. MOTIUR RAHAMAN-MP	PRADEEP KUMAR MISHRA
88	1621/2019 MACA/879/2019	THAKUR SAMAD-MP	PRADEEP KUMAR MISHRA
89	1622/2019	M/S.IFFCO TOKIO G.I.CO.LTD.-MP	ANUPAM DASH

90	MACA/880/2019 1623/2019	GOVERNMENT OF ODISHA-MP	ADDL.STANDING COUNSEL
91	MACA/881/2019 1877/2019	SHYAM SUNDAR BAG-MP	MR.J.N.PANDA
92	CRLA/207/2016 1878/2019	RAMESH KUMAR MOHANTY@KUNA MOHANTY-MP	MANAS CHAND
93	CRLA/605/2019 1879/2019	SANTOSH BISOI-MP	M/S.P.K.JENA
94	CRLA/276/2014 1880/2019	BIRABAR @ BIRABARA LENKA-MP	RAMANI KANTA PATTANAİK
95	CRLA/879/2019 1881/2019	BIRABAR @ BIRABARA LENKA-MP	RAMANI KANTA PATTANAİK
96	CRLA/879/2019 1882/2019	SUNIL MAHATO-MP	M/S.LALITENDU MISHRA
97	CRLA/749/2017 1883/2019	PADMAN BAGH-MP	SANGRAMJIT PANDA
98	CRLA/878/2019 1884/2019	BISHNU CHARAN THATI-MP	BIJAY KETAN BARIK
99	CRLA/463/2018 1885/2019	PADMAN BAGH-MP	SANGRAMJIT PANDA
100	CRLA/878/2019 1886/2019	PADMAN BAGH-MP	SANGRAMJIT PANDA
101	CRLA/878/2019 1887/2019	UGRASEN BAGH@SUNIL-MP	SANGRAMJIT PANDA
102	CRLA/880/2019 1888/2019	UGRASEN BAGH@SUNIL-MP	SANGRAMJIT PANDA
103	CRLA/880/2019 1889/2019	UGRASEN BAGH@SUNIL-MP	SANGRAMJIT PANDA
104	CRLA/880/2019 1890/2019	SANTANU NAIK-MP	M/S.MANAS CHAND
105	CRLA/174/2016 1891/2019	ITISHREE PANDA-MP	
106	CRLA/214/2016 1892/2019	MITU@NIHAR RANJAN PRADHAN-MP	M/S.GOURISANKAR PANI
107	CRLA/238/2017 1893/2019	AJAYA YADAV-MP	M/S.AKSHYA KU.SAHOO M/S.S.K.NAYAK U.C.JENA
108	CRLA/56/2017 1894/2019	GUDU KUMAR SINGH-MP	M/S.AKSHAYA KUMAR SAHOO M/S.S.K.NAYAK U.C.J.
109	CRLA/57/2017 2084/2019	PRASANTA KUMAR AICH-MP	M/S ARIJEET MISHRA
110	ABLAPL/16564/2019 2382/2019	SATYABRATA OTTA-MP	PARTHA SARATHI NAYAK
111	CRLMC/3287/2019 2383/2019	KSHIROD KUMAR SATPATHY-MP	ARIJEET MISHRA
112	CRLMC/3288/2019 2384/2019	KSHIROD KUMAR SATPATHY-MP	ARIJEET MISHRA
113	CRLMC/3289/2019 2385/2019	HAREKRUSHNA SENAPTI-MP	J.K.KHUNTIA
114	CRLMC/3295/2019 2386/2019	MATI@MATI MOHAN MAJHI-MP	M/S.BHARAT JALLI
115	CRLMC/3296/2019 2387/2019	THE GENERAL MANAGER(T)-MP	H.K.MOHANTY
116	CRLMC/3305/2019 2388/2019	PRAKASH KUMAR MOHANTY@PRAKASH CH.MOHANTY	SMIR KUMAR MISHRA
117	CRLMC/3307/2019 2389/2019	SANJEEB KUMAR DEHURI-MP	ASHOK SAHOO
118	CRLMC/3302/2019 2390/2019	SANJEEB KUMAR DEHURI-MP	ASHOK SAHOO
119	CRLMC/3302/2019 16606/2019	JAYA SAHU-MP	m/s.UMESH CHANDRA MOHANTY
120	WP(C)/23934/2019 16607/2019	JUDHISTIRA SAHU-MP	M/S.UMESH CHANDRA MOHANTY
	WP(C)/23935/2019		

121	16608/2019 WP(C)/23936/2019	MANGULU SAHU-MP	M/S.UMESH CHANDRA MOHANTY
122	16609/2019 WP(C)/23937/2019	COLLEGE OF BUSINESS MANAGEMENT-MP	M/S.SOUMYA MISHRA
123	16610/2019 WP(C)/23937/2019	COLLEGE OF BUSINESS MANAGEMENT-MP	M/S.SOUMYA MISHRA
124	16611/2019 WP(C)/7992/2019	DR.AVILAS DAS-MP	M/S.MUKESH PANDA
125	16612/2019 WP(C)/19263/2019	SRIMANTA KUMAR GOUDA-MP	M/S.PRAMODA KUMAR DASH
126	16614/2019 WP(C)/23942/2019	SAKUNTALA SAHU-MP	M/S.ARIJEET MISHRA
127	16615/2019 WP(C)/16106/2019	SAMAY MAJHI-MP	M/S.SK.ZAFARULLA
128	16616/2019 WP(C)/20909/2011	MOTIRAM MAJHI-MP	M/S.S.D.DAS
129	16617/2019 WP(C)/19166/2018	SHIVSANKAR MOHANTY-MP	SHIVSANKAR MOHANTY(IN PERSON)
130	16618/2019 WP(C)/23957/2019	NIMANSU SHEKHAR ROUT-MP	M/S.SATYAJIT MOHAPATRA(2)
131	16619/2019 WP(C)/13184/2019	BAGADIYA BROTHERS PVT.LTD.-MP	M/S.PITAMBAR ACHARYA
132	16620/2019 WP(C)/19182/2015	M/S.SRI DURGA CONDEV PVT.LTD.-MP	M/S.GOURI MOHAN RATH
133	16627/2019 WP(C)/20499/2018	JAGADISH CHANDRA SISA-MP	M/S SUKANTA KUMAR DALAI
134	16628/2019 WP(C)/23978/2019	BIRENDRA KU.PARIDA-MP	M/S.SUKANTA KU.DALAI
135	16629/2019 WP(C)/23979/2019	MANULAL CHANDRAKAR-MP	M/S.SUKANTA KU.DALAI
136	16633/2019 WP(C)/23980/2019	BIRANCHI NARAYAN SETHI-MP	M/S.SUKANTA KU.DALAI
137	16634/2019 WP(C)/23986/2019	HIRAK KUMAR PARIDA-MP	M/S.SUPRIYA PATRA
138	16635/2019 WP(C)/23987/2019	RAJIB LOCHAN CHAKRA-MP	M/S.MAHENDRA KUMAR DAS
139	16636/2019 WP(C)/21833/2019	JAYARAM NAYAK-MP	b.b.mohapatra
140	16637/2019 WP(C)/8912/2017	KAILASH CHANDRA NAYAK-MP	M/S.GOPAL KRISHNA MOHANTY
141	16638/2019 WP(C)/23999/2019	B.RAMESH-MP	M/S.ARUN KUMAR PATRA
142	16639/2019 WP(C)/24000/2019	SATYASHRI MOHAPATRA-MP	M/S.RUDRA NARAYAN PARIJA
143	16640/2019 WP(C)/24007/2019	AMREEN BANU-MP	M/S.PRABODHA CH.NAYAK
144	16641/2019 WP(C)/11971/2016	JYOTIRMAYEE BEJ-MP	M/S.DURGESH N.RATH
145	16642/2019 WP(C)/24012/2019	SRIKANTA KUMAR PRADHAN-MP	M/S.DEBASIS TRIPATHY
146	16643/2019 WP(C)/24013/2019	RAJABALLAV KAR-MP	M/S.PRADEEP KUMAR MAHAPATRA
147	16644/2019 WP(C)/24014/2019	PARIMAL SAMAL-MP	M/S.PRADEEP KUMAR MAHAPATRA
148	16645/2019 WP(C)/22085/2019	MURALIDHAR ROUT @ SENAPATI-MP	BISWAJIT PARIDA
149	16646/2019 WP(C)/24024/2019	SAROJ MOHAN PANDA-MP	M/S.PRADEEP KUMAR MAHAPATRA
150	16647/2019 WP(C)/24035/2019	SASMITA BEHERA-MP	M/S.NITISH KU.MISHRA
151	16648/2019 WP(C)/24039/2019	UNION OF INDIA-MP	M/S.GYANALOKA MOHANTY, CGC,OHC
152	16649/2019	RABINDRA KU.SAHOO-MP	M/S.R.P.DALAI

153	WP(C)/6034/2018 16650/2019	SYED DUREZ AHMED-MP	M/S.KALI PRASANNA MISHRA
154	WP(C)/817/2018 16653/2019	JAGANNATH BASTIA-MP	M/S.AKHAYA BISWAL
155	WP(C)/23988/2019 16657/2019	SURAJ KU.SAHU-MP	M/S.GOUTAM KU.ACHARYA
156	WP(C)/7402/2014 16658/2019	SANTOSH KU.SAHU-MP	M/S.GOUTAM KU.ACHARYA
157	WP(C)/7404/2014 16659/2019	SARADA PRASAD TARAI-MP	M/S.AMIT PRASAD BOSE
158	WP(C)/24045/2019 16660/2019	BHUBANESWAR MUNICIPAL CORPORATION-MP	M/S.K.P.NANDA
159	WP(C)/24046/2019 16661/2019	GUMAN JAMUDA-MP	ASHOK PATTANAIAK
160	WP(C)/24047/2019 16662/2019	M/S. MAYUR POULTRY-MP	M/S.MANOJ KUMAR MISHRA
161	WP(C)/24048/2019 16663/2019	PRATIVA BAIDYA-MP	M/S PRANAB KU. SAMANTRAY
162	WP(C)/18842/2018 16664/2019	SUDARSAN PRUSTY-MP	M/S P.K.SAMANTRAY
163	WP(C)/17942/2018 16665/2019	KEDARNATH SETHY AND OTHERS-MP	P.K SAMANTRAY
164	WP(C)/17915/2018 16666/2019	UNION OF INDIA-MP	M/S.GYANALOKA MOHANTY, CGC,OHC
165	WP(C)/24039/2019 16667/2019	SUDARSAN PRUSTY-MP	M/S P.K.SAMANTRAY
166	WP(C)/17942/2018 16668/2019	PRATIVA BAIDYA-MP	M/S PRANAB KU. SAMANTRAY
167	WP(C)/18842/2018 16670/2019	BIDYADHARA JENA-MP	M/S.BHAGABAN MOHANTY
168	WP(C)/24051/2019 16671/2019	PARIDA CONSTRUCTIONS-MP	M/S PRASANNA KUMAR PARHI
169	WP(C)/17670/2018 16674/2019	SMT. DIPTIREKHA PRADHAN-MP	B.S.DASPARIDA
170	WP(C)/23311/2019 16675/2019	SMT. DIPTIREKHA PRADHAN-MP	B.S.DASPARIDA
171	WP(C)/23311/2019 16676/2019	M/S JAGANNATH COMPANY-MP	M/S.ARUN KUMAR PATRA
172	WP(C)/24055/2019 16677/2019	SUDHAKAR BHOL-MP	MR.ANSHURAM MISHRA
173	WP(C)/22262/2019 16678/2019	SUDHAKAR BHOL-MP	MR.ANSHURAM MISHRA
174	WP(C)/22262/2019 16679/2019	MINAKSHI SAHOO-MP	M/S.PRANAB KUMAR SAMANTRAY
175	WP(C)/24057/2019 16680/2019	SALKHAN MAJHI-MP	M/S.PRANAB KUMAR SAMANTRAY
176	WP(C)/24059/2019 16681/2019	SANJUKTA SAHU-MP	M/S.PRANAB KUMAR SAMANTRAY
177	WP(C)/24062/2019 16682/2019	KRUSHNA CHANDRA TRIPATHY-MP	M/S.PRANAB KUMAR SAMANTRAY
178	WP(C)/24064/2019 16683/2019	DURYODHAN BEHERA-MP	M/S.PRANAB KUMAR SAMANTRAY
179	WP(C)/24067/2019 16684/2019	M/S.KUKUMINA CONSTRUCTIONPLTD.-MP	M/S.BIGYAN KU.SHARMA
180	WP(C)/6729/2015 16685/2019	DOLI @ DOLLY SETHI-MP	M/S.PRANAB KUMAR SAMANTRAY
181	WP(C)/24069/2019 16686/2019	ARABINDA PATTANAYAK-MP	M/S.SAMARENDRA MOHANTY
182	WP(C)/19296/2019 16687/2019	PRIYABRATA MAHARANA-MP	M/S.PRANAB KUMAR SAMANTRAY
183	WP(C)/24072/2019 16688/2019	BHAKTABANDHU BARIK-MP	M/S.PRANAB KUMAR SAMANTRAY
	WP(C)/24074/2019		



184	16690/2019 WP(C)/24088/2019	SANJIB KUMAR RAYSINGH-MP	M/S.SIDHESWAR MALLIK
185	16691/2019 WP(C)/8124/2019	SUDHIR PADHAN-MP	M/S.GEETANJALI MAJHI
186	16692/2019 WP(C)/24089/2019	SURESH CHANDRA PADHI-MP	SIDHESWAR MALLIK
187	16693/2019 WP(C)/24091/2019	BIJOY KUMAR BAL-MP	SUSANTA KUMAR DASH
188	16697/2019 WP(C)/6460/2019	GOKUL CHANDRA PATRI-MP	M/S.DAMODAR PATI
189	16698/2019 WP(C)/4706/2019	M/S.TULASI MODERN RICE MILL-MP	M/S.MANOJ VERMA
190	16699/2019 WP(C)/24094/2019	SWAPNA KU.TRIPATHY-MP	M/S.SUBHRANSU BHUSAN MOHANTY
191	16700/2019 WP(C)/24096/2019	PANCHANAN DAS-MP	M/S.SIBA PRASAD PATI
192	16701/2019 WP(C)/24100/2019	ASHOK KUMAR DWARI-MP	M/S.SIBA PRASAD PATI
193	16702/2019 WP(C)/4300/2019	SUBHASISH ROY-MP	M/S.SUDHANSU SEKHAR SWAIN
194	16703/2019 WP(C)/17475/2019	DEWADUTTA DHAL-MP	M/S.SAMEER KUMAR DAS
195	16704/2019 WP(C)/24108/2019	PRIYABRATA MISHRA-MP	M/S. BIGYAN KUMAR SHARMA
196	16705/2019 WP(C)/24114/2019	MAHESWAR ROUT-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA
197	16706/2019 WP(C)/24116/2019	M/S. TRUPTI ENTERPRISES PVT. LTD.-MP	DAMODAR PATI
198	16707/2019 WP(C)/24120/2019	SRINIVAS BEHERA-MP	RAJJEET ROY
199	16708/2019 WP(C)/24119/2019	DASHRATHA MISHRA-MP	M/S.BIDYALOK MOHAPATRA
200	16709/2019 WP(C)/24124/2019	SAMAR BALLAVA DASH-MP	M/S.BIDYALOK MOHAPATRA
201	16710/2019 WP(C)/24132/2019	SULOCHANA PRADHAN-MP	M/S. SATYAJIT MUKHARJEE
202	16711/2019 WP(C)/24133/2019	ASHOK KU.PRADHAN-MP	M/S.BIDYALOK MOHAPATRA
203	16712/2019 WP(C)/24136/2019	UNION OF INDIA-MP	ALOK KUMAR MOHANTY
204	16713/2019 WP(C)/24133/2019	ASHOK KU.PRADHAN-MP	M/S.BIDYALOK MOHAPATRA
205	16714/2019 WP(C)/24137/2019	RAMAKANTA PADHI-MP	M/S.BIDYALOK MOHAPATRA
206	16715/2019 WP(C)/24142/2019	BULU TRIPATHY-MP	M/S.BIDYALOK MOHAPATRA
207	16716/2019 WP(C)/24146/2019	ANUPAMA MISHRA-MP	PRAVASH CH. JENA
208	16717/2019 WP(C)/24147/2019	GUPTA PRASAD RANA-MP	M/S.BIDYALOK MOHAPATRA
209	16718/2019 WP(C)/24154/2019	SAROJ KUMAR PANDA-MP	M/S.BIDYALOK MOHAPATRA
210	16719/2019 WP(C)/24157/2019	AKSHAYA KUMAR SWAIN-MP	M/S.BIDYALOK MOHAPATRA
211	16720/2019 WP(C)/24159/2019	RAJESH KUMAR VERMA-MP	M/S.BIDYALOK MOHAPATRA
212	16721/2019 WP(C)/24162/2019	ALEKHA CHANDRA SAHOO-MP	M/S.PRABHU PRASANNA BEHERA
213	16722/2019 WP(C)/8924/2018	MAMCHAND DHANWAR-MP	M/S.PRANGYA PARIMITA MULIA
214	16723/2019 WP(C)/8940/2018	RAMESWAR ORAM-MP	M/S.PRAGYA PARIMITA MULIA
215	16724/2019	AJIT ORAM-MP	M/S.PRAGYA PARIMITA MULIA

216	WP(C)/8949/2018 16725/2019	BHUBANESWAR ORAM-MP	M/S.PRANGYA PARIMITA MULIA
217	WP(C)/8951/2018 16726/2019	MANAGEMENT,F.C.I.-MP	M/S.G.P.DUTTA
218	WP(C)/3757/2009 16727/2019	D.M., IFFCO TOKIO G.I.CO. LTD.-MP	M/S.G.P.DUTTA
219	WP(C)/24165/2019 61/2019	M/S.JAI SANTOSHI MAA ENGINEERING WORKS-MP	
220	ARBP/74/2016 135/2019	TRINITY FILLING-MP	
221	ITA/63/2003 136/2019	COMNR.OF INCOME TAX-MP	
222	ITA/144/2012 337/2019	BENUDHAR BISWAL-MP	
223	CRLMP/1570/2019 443/2019	SOUMYASHREE ROUT-MP	
224	TRP(C)/295/2019 1227/2019	SANJAY RAY-MP	
225	BLAPL/3926/2019 1544/2019	STATE OF ORISSA-MP	
226	FAO/339/2017 1545/2019	STATE OF ORISSA-MP	
227	FAO/339/2017 2082/2019	RAM CHANDRA PANDA-MP	
228	ABLAPL/2785/2018 2083/2019	SIBARAM SAHOO@SIBAPRASAD SAHU-MP	
229	ABLAPL/611/2018 2085/2019	SYED IMAM ALI-MP	
230	ABLAPL/16344/2019 2086/2019	HEMANTA PRADHAN@HEMANTA KUMAR PRADHAN-MP	
231	ABLAPL/488/2018 2087/2019	DEBASIS DAS @ BUNA-MP	
232	ABLAPL/15194/2019 2088/2019	SHUVASIS DAS @ MUNA-MP	
233	ABLAPL/15197/2019 2089/2019	PATHANI SAHOO@KAILASH CHANDRA SAHOO-MP	
234	ABLAPL/16025/2019 2090/2019	GOLEKHA MAHAKUD-MP	
235	ABLAPL/4305/2018 2091/2019	PRAMOD KUMAR RANA-MP	
236	ABLAPL/10539/2018 16613/2019	PARIKSHITA PATRA-MP	khirod k.rout
237	WP(C)/4426/2018 16621/2019	JUGESWAR GOUD-MP	
238	WP(C)/19982/2019 16622/2019	RAJESH KUMAR SABAR-MP	
239	WP(C)/19978/2019 16623/2019	BILASINI NAIK-MP	
240	WP(C)/19977/2019 16624/2019	ARJUNA SABAR-MP	
241	WP(C)/19976/2019 16625/2019	GAGANESWAR BEHERA-MP	
242	WP(C)/19974/2019 16626/2019	KHIRABDHI JUAD-MP	
243	WP(C)/19975/2019 16630/2019	M/S.SMART CHIP PVT.LTD.-MP	
244	WP(C)/6903/2019 16631/2019	SMART CHIP LTD.-MP	
245	WP(C)/5723/2008 16632/2019	M/S.SMART CHIP PVT.LTD.-MP	
246	WP(C)/4520/2019 16651/2019	BISWOJIT MALLA-MP	
	WP(C)/18132/2019		

247	16652/2019 WP(C)/18142/2019	BISWOJIT MALLA-MP	
248	16654/2019 WP(C)/5087/2017	SAUBHAGYA KU.SAHOO-MP	
249	16655/2019 WP(C)/5088/2017	SAUBHAGYA KU.SAHOO-MP	
250	16656/2019 WP(C)/5085/2017	SAUBHAGYA KU.SAHOO-MP	
251	16669/2019 WP(C)/17915/2019	AJAY HANSDA-MP	
252	16672/2019 WP(C)/17769/2018	SANJUKTANAYAK-MP	
253	16673/2019 WP(C)/20591/2019	RAJENDRA SING-MP	M/S.SK.ZAFARULLA
254	16689/2019 WP(C)/11576/2016	M/S.KUKUMINA CONSTRUCTIONS PVT.LTD.-MP	
255	16694/2019 WP(C)/23197/2019	HARIKRISHNA MISHRA-MP	
256	16695/2019 WP(C)/23196/2019	PRAFULLA KUMAR PATTNAIK-MP	
257	16696/2019 WP(C)/23198/2019	GANESH MOHANTY-MP	